

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/19906/2025	PADMA LOCHAN MOHANTY VS RAJIB LOCHAN MOHANTY	JYOTI RANJAN DEO VS	// ()	
2	D-ARBP/19976/2025	M/S. MAGNETIC ENGINEERING WORKS,KHURDA VS G.M.,EAST COAST RAILWAY, KHURDA	BIBHUTI RANJAN MOHANTY VS	// ()	
3	D-BLAPL/14312/2025	CHATURBHUJA PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHOGRAI /247 /2024 ()	AOR20220001558C202500101
4	D-BLAPL/14315/2025	DURGA KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /88 /2025 ()	
5	D-BLAPL/14322/2025	DASARATHI JYOTISH VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /146 /2025 ()	AOR20220001648C202500052
6	D-BLAPL/14324/2025	ANADI DAS VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	ERASAMA /357 /2023 ()	
7	D-BLAPL/14327/2025	SILU @ JAGAN NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /74 /2025 ()	AOR20220001648C202500053
8	D-BLAPL/14329/2025	MAGUNI CHARAN SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	ATHGARH /178 /2014 ()	
9	D-BLAPL/14332/2025	GUDLI @ ASHMITA DAKUA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	K.NUAGAON /313 /2022 ()	AOR20220001631C202500126
10	D-BLAPL/14336/2025	DIPU NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PALLAHARA /239 /2022 ()	
11	D-BLAPL/14341/2025 BLAPL/4995/2025	MANJESH KUMAR MANDAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /2 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000016/2025	AOR20220002454C202500057

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12	D-BLAPL/14346/2025	SESA MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
13	D-BLAPL/14348/2025	JADUMANI KANHAR VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //	
14	D-BLAPL/14351/2025 BLAPL/4992/2025	VENKAT BALAJI PATRO VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	SAMBALPUR TOWN /94 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000670/2025	
15	D-BLAPL/14352/2025	AMAR RAY VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BALIAPANDA /51 /2025 () //	
16	D-BLAPL/14353/2025	ARVIND KUMAR SHARMA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /12 /2025 () //	
17	D-BLAPL/14354/2025	SATISH RANJAN NAG @ TINKU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA SADAR /225 /2022 () //	AOR20220002454C202500058
18	D-BLAPL/14358/2025	BIRANCHI NARAYAN ROUT VS STATE OF ODISHA	SURESH KUMAR JENA VS	AGARAPADA /46 /2025 () //	
19	D-BLAPL/14361/2025	KUMAR PRINCE RAJ VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 () //	
20	D-BLAPL/14363/2025	SUDARSHAN DASH VS STATE OF ODISHA	PUSPAK KUMAR SAHOO VS	PADWA /119 /2024 () //	
21	D-BLAPL/14368/2025	BHIMSEN MADKAMI VS STATE OF ODISHA	ABHAS MOHANTY VS	ORKEL /173 /2021 () //	
22	D-BLAPL/14369/2025	BIJAY KUMAR BENIA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ORKEL /64 /2025 () //	
23	D-BLAPL/14377/2025	MITRABHANU GURU @ KUSHA	JAGABANDHU SAHU	BIJEPUR /201 /2018	AOR20220001487C202500007

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/14383/2025	BHIMA @ BASANT SWAIN	JYOTIRMAYA SAHOO	BEGUNIAPADA /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/14384/2025	MAHESWAR PATRA	JNYANANANDA PANDA	MUDANPUR RAMPUR /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/14385/2025	SANKARSENA GOUDA @ SANKAR GOUDA	JYOTIRMAYA SAHOO	DHARAKOT PS /357 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/14387/2025	JITESH KUMAR DEHURY	AMULYA RATNA PANDA	SARANGADA /55 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/14388/2025	MILAN KUMAR NAYAK	SOUBHAGYA KUMAR DASH	MUNIGUDA /49 /2025	AOR20220001631C202500129
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/14389/2025	SAIKHA SAMEER	MANORANJAN PADHY	JEYPORE SADAR /88 /2024	AOD20220003086C202500085
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/14390/2025	RAKESH CHANDRA BARIK	ABHIRAM GOUDA	KHARABEL NAGAR P.S. /131 /2025	
	BLAPL/4997/2025	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)	
		STATE OF ODISHA		CT/0000507/2025	
31	D-BLAPL/14391/2025	SUMANTA NAHAK @ HEMANTA	JYOTIRMAYA SAHOO	K.NUAGAON /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/14393/2025	SHYAMSUNDAR SAHOO	BIJAY KUMAR BEHERA	KHARABEL NAGAR P.S. /131 /2025	
	BLAPL/5000/2025	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)	
		STATE OF ODISHA		CT/0000507/2025	
33	D-BLAPL/14397/2025	SIPUN MOHANTY	ANIRUDHA DAS	KHAJURIPADA /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/14398/2025	SIBA MANIA	KEDAR CHARAN SARANGI	BEGUNIA P.S. /84 /2023	
		VS	VS	()	

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35	D-BLAPL/14400/2025	STATE OF ODISHA SADANANDA DIGAL VS	MANAS KUMAR CHAND VS	// / /0 ()	
36	D-BLAPL/14403/2025	STATE OF ODISHA JAGAN KUMAR PRADHAN VS	SATYA NARAYAN MISHRA 4 VS	// BONTH /50 /2025 ()	AOR20220001615C202500086
37	D-BLAPL/14410/2025	STATE OF ODISHA PURNA CHANDRA BISWAL @ PURNA BISWAL VS	ARUN KUMAR BUDHIA VS	// RENGALI /17 /2021 ()	AOD20240000603C202500014
38	D-BLAPL/14412/2025	STATE OF ODISHA TOPHAN BARIK @ TOFAN BARIK VS	KSHIROD KUMAR ROUT VS	// DELANGA /153 /2025 ()	
39	D-BLAPL/14417/2025	STATE OF ODISHA HEMARAJ NISAD VS	AMITAV TRIPATHY VS	// SOHELLA /124 /2021 ()	
40	D-BLAPL/14419/2025	STATE OF ODISHA ASWINI MAJHI VS	JNYANANANDA PANDA VS	// KALAMPUR /52 /2023 ()	
41	D-BLAPL/14422/2025	STATE OF ODISHA RAJA @ SURESH DAS VS	GAJENDRANATH ROUT VS	// ABHAYACHANDPUR /24 /2025 ()	AOR20220004106C202500087
42	D-BLAPL/14424/2025	STATE OF ODISHA SOURABH KUMAR BARIK VS	HIMANSHU SEKHAR MISHRA VS	// SUBALAYA /70 /2020 ()	
43	D-BLAPL/14430/2025	STATE OF ODISHA HADIBANDHU BEHERA VS	PANCHANAN PANIGRAHI VS	// HINDOL /96 /2025 ()	AOD20250000009C202500023
44	D-BLAPL/14431/2025	STATE OF ODISHA SARAT URMA VS	DHANANJAYA MUND VS	// / /0 ()	
45	D-BLAPL/14434/2025	STATE OF ODISHA BUDHIA @ BUDHAN @ KULAMANI BEHERA VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /42 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/14435/2025	RAJIB KUMAR @ RAJEEV KUMAR VS STATE OF ODISHA	MANOJ KUMAR PATI VS	TITILAGARH /140 /2025 () //	
47	D-BLAPL/14436/2025	AMRUTA GOUD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /178 /2024 () //	
48	D-BLAPL/14437/2025	SAPNE KATHAR @ SAPNE @ BUDHU KATHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /87 /2025 () //	
49	D-BLAPL/14439/2025	DARA SURESH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /13 /2025 () //	
50	D-BLAPL/14441/2025	BIKASH KHUNTIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
51	D-BLAPL/14442/2025	AJITH V S VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KOTIYA /1 /2024 () //	
52	D-BLAPL/14443/2025	SAMIR MAHAKUL VS STATE OF ODISHA	GEETANJALI MAJHI VS	DEOGARH /581 /2024 () //	
53	D-BLAPL/14453/2025	RABIN TYAGI VS STATE OF ODISHA	SHYAM MANOHAR VS	MALKANGIRI /167 /2023 () //	
54	D-BLAPL/14456/2025	SANJIB BHESARA VS STATE OF ODISHA	AMITAV TRIPATHY VS	UDITNAGAR /104 /2025 () //	
55	D-BLAPL/14457/2025	BHOPAL KUMAR VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 () //	
56	D-BLAPL/14458/2025	RAMA MUNDARI @ SARDAR VS STATE OF ODISHA	CHINMAY MOHANTY VS	HARICHANDANPUR /182 /2024 () //	
57	D-BLAPL/14463/2025	SHAIKH WASIM RAJA	SIDHARTHA DAS	BARGARH /61 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/14466/2025	ERSAD KHAN	PURNA CHANDRA DAS	NCB BHUBANESWAR /1 /2025	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
59	D-BLAPL/14470/2025	MD.ASHIK	PURNA CHANDRA DAS	NCB BHUBANESWAR /1 /2025	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
60	D-BLAPL/14474/2025	PREM SUNA	DHIRENDRA KUMAR MOHAPATRA	ORIENT /30 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/14477/2025	AJAY ORAM @ AJAYA ORAM	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /161 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/14479/2025	ANADI BARIK	DIBYAJYOTI SAHOO	JHARSUGUDA SADAR /124 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CMP/19778/2025	SARAT KUMAR MISHRA	SAILABALA JENA	//	
		VS	VS	()	
		BASANTI PANDA		//	
64	D-CMP/19790/2025	CHAITAN MAJHI	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		DHANKAMONI MAJHI		//	
65	D-CMP/19808/2025	NITYANANDA SAHOO	ASHOK KUMAR SAHOO	//	
		VS	VS	()	
		DHIRENDRANATH SAHOO		//	
66	D-CMP/19847/2025	SK.GOLAM MOHIUDDIN	SOUMYA MISHRA	//	
		VS	VS	()	
		MEHELAKA KHATOON @ MAHELAK		//	
67	D-CMP/19886/2025	SULOCHANA BHUYAN	KISHORE KUMAR MISHRA	//	AOD20250000498C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMP/19926/2025	JAYANTI MOHANTY	JANGYA PRAKASH PARIDA	//	
		VS	VS	()	

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		M/S. AB ERECTORS AND PVT. LTD., BBSR		//	
69	D-CMP/19954/2025	RAGHUNATH BADAJENA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		RINARANI PATRA		//	
70	D-CMP/19955/2025	PARBATI PAL	VIVEKANAND JENA	//	
		VS	VS	0	
		RATNAKAR DAS		//	
71	D-CMP/19966/2025	RATNAPRAVA MISHRA	TANMAY MISHRA	//	
		VS	VS	0	
		BASANTA KUMAR SENAPATI		//	
72	D-CMP/19970/2025	PRIYANKA KISHORE@KISHOR SINGH	RAKESH KUMAR DAS	//	
		VS	VS	0	
		JAGANNATH PARIDA		//	
73	D-CMP/19986/2025	DAMBARUDHAR BISWAL	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		LAXMIPRIYA NAYAK		//	
74	D-CMP/20034/2025	SASHIREKHA JENA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		SUSHANTA KUMAR DHAL		//	
75	D-CMP/20145/2025	SURYAMANI BARIK	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		SAROJINI BARIK		//	
76	D-CONTC/19784/2025	MURALI MAJHI	ADV	//	AOR20230000802C202500044
		VS	VS	0	
		RAJESH KUMAR ,ADDITIONAL D.G, S.A.P,BHUBANESWAR		//	
77	D-CONTC/19787/2025	KANHU CHARAN PARIDA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500038
		VS	VS	0	
		ASWATHY S, SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//	
78	D-CONTC/19789/2025	PRAMOD KUMAR SAHOO	ATMAJIT MANMITH DAS	//	AOD20250000255C202500018
		VS	VS	0	
		CHANCHAL RANA, COLLECTOR KHURDA		//	
79	D-CONTC/19807/2025	KUNAL KANTA SAHU	SAROJ KUMAR PADHY	//	
		VS	VS	0	
		BINAYAK PRUSTY,DEPUTY DIRECTOR OF TEXTILES,SONEPUR		//	

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80	D-CONTC/19819/2025	BEENAPANI TRIPATHY VS ARABIND AGRAWAL,IAS	ADV. VS	// 0 //	
81	D-CONTC/19830/2025	SAHADEB MAHAL VS SONALI ROY,DISTRICT EDUCATION OFFICER,KHURDA	ADV. VS	// 0 //	
82	D-CONTC/19832/2025	DR. MRS. RATNA SENGUPTA VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
83	D-CONTC/19860/2025	DR.SULAGNA PATNAIK VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
84	D-CONTC/19862/2025	AKSHAYA KUMAR KAR VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
85	D-CONTC/19865/2025	DR. PRADEEPTA KUMAR MOHAPATRA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
86	D-CONTC/19866/2025	BIBHUTI BHUSAN SAMANTASINGHAR VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
87	D-CONTC/19870/2025	PRATAP CHANDRA PATTANAİK VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
88	D-CONTC/19871/2025	ALOK BEHERA VS SUBHANKAR MOHANTY,TAHASILDAR	ADV. VS	// 0 //	
89	D-CONTC/19882/2025	ANANTA KUMAR SAHOO VS SANTOSH KUMAR ROUT,DISTRICT EDUCATION OFFICER,CUTTACK	ADV. VS	// 0 //	
90	D-CONTC/19884/2025	ASITA KUMAR NAYAK VS DIBYA JYOTI SMRUTIRANJAN DEO,SUB-COLLECTOR,SADAR,CUTTACK	ADV. VS	// 0 //	
91	D-CONTC/19913/2025	BINODINI MOHAPATRA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/19936/2025	BIRANCHI NARAYAN MOHANTY, DIRECTOR OF ELEMENTARY EDUCATION, BBSR, KHURDA/ DR. SOUMYA RANJAN SAHU	ADV.	//	
		VS	VS	0	
93	D-CONTC/19940/2025	SMITA BISWAL, OAS ABANIKANTA SAHOO	PRATYUSHA NAIDU	//	
		VS	VS	0	
94	D-CONTC/19943/2025	MRUTYUNJAYA PANDA, REGISTER UTKAL UNIVERSITY, BBSR, KHURDHA DR. DILLIP NAIK	ADV.	//	
		VS	VS	0	
95	D-CONTC/19947/2025	MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY, BBSR RAMAKANTA MOHAPATRA	ADV.	//	
		VS	VS	0	
96	D-CONTC/19950/2025	BIRENDRA KORKARA, IAS DR. ASHOK KUMAR MAHANTY	ADV.	//	
		VS	VS	0	
97	D-CONTC/19977/2025	ARVIND AGARWAL, IAS RITA MALIK	ADV.	//	
		VS	VS	0	
98	D-CONTC/19980/2025	ASHOK KUMAR MOHANTY, BLOCK DEVELOPMENT OFFICER, PATTAMUNDAI, KENDRAPARA BHAGMAT MARNDI	ADV.	//	
		VS	VS	0	
99	D-CONTC/19985/2025	SIDHARTHA DAS, IAS KAILASH CHANDRA NAYAK	ADV.	//	
		VS	VS	0	
100	D-CONTC/19992/2025	SIDHARTHA DAS, IAS SRIKANTA KAR	ADV.	//	
		VS	VS	0	
101	D-CONTC/19998/2025	SUSHIL KUMAR LOHANI, IAS GOBARDHAN MOHANTA	ADV.	//	
		VS	VS	0	
102	D-CONTC/20006/2025	AKSHAYA KUMAR NAIK, ADDL. CHIEF ENGINEER NIRAKAR SABAT	ADV.	//	
		VS	VS	0	

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103	D-CONTC/20039/2025	PRASANNA KUMAR BEHERA,REGISTRAR,CIVIL COURTS GAJAPATI RANJEET KUMAR PRADHAN VS	SUBHASREE MOHANTY VS	// // ()	
104	D-CONTC/20042/2025	ASWATHY S.,IAS MALAYA KUMURA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
105	D-CONTC/20045/2025	GENDRA KUJUR,DISTRICT EDUCATION OFFICER,DEOGARH ASHWINI KUMAR SAHU VS	PRADEEP KUMAR MOHAPATRA - 3 VS	// // ()	
106	D-CONTC/20056/2025	ANANYA DAS,IAS SUNITA MAHAKUDA VS	ADV VS	// // ()	AOR20220001303C202500015
107	D-CONTC/20058/2025	ASHIS ISWAR PATIL, COLLECTOR MALKANGIRI RAJKISHORE SINGH VS	SURIYA NARAYAN SAHU VS	// // ()	AOD20240000242C202500086
108	D-CONTC/20087/2025	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ MURALI SAHU VS	ADV. VS	// // ()	
109	D-CONTC/20089/2025	SNEHA ARAGULA,IAS SUDIPTA KUMAR MOHANTY VS	ADV. VS	// // ()	
110	D-CONTC/20091/2025	SNEHA ARAGULA,IAS TEJRAJ NAIK VS	ADV. VS	// // ()	
111	D-CONTC/20093/2025	SNEHA ARAGULA,IAS DEBENDRA KUMAR DASH VS	ADV. VS	// // ()	
112	D-CONTC/20096/2025	SNEHA ARAGULA,IAS HARAPRIYA SAHOO VS	JAGJIBAN PRADHAN VS	// // ()	
113	D-CONTC/20099/2025	ARAVIND AGARWAL,COMM-CUM-SECRETARY BAIJYANTI BARIK VS	ARAVIND AGARWAL,COMM-CUM-SECRETARY PRAJNA SARITA MOHANTY VS	// // ()	

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114	D-CONTC/20100/2025	BIDUSHI MADHUSMITA VS ARAVIND AGARWAL,COMM-CUM-SECRETARY	PRAJNA SARITA MOHANTY VS	// 0 //	
115	D-CONTC/20106/2025	DUSHMANTA MALLICK VS ARAVIND AGARWAL,COMM-CUM-SECRETARY	PRAJNA SARITA MOHANTY VS	// 0 //	
116	D-CONTC/20109/2025	SWAPNAPRIYA SENAPATI VS ARAVIND AGARWAL,COMM-CUM-SECRETARY	PRAJNA SARITA MOHANTY VS	// 0 //	
117	D-CONTC/20112/2025	DR. SUMATI PATI VS ARAVIND AGARWAL,COMM-CUM-SECRETARY	JAGAJIBAN PRADHAN VS	// 0 //	
118	D-CONTC/20117/2025	GAGAN BIHARI BHANJA VS VIR VIKRAM YADAV,IAS	ADV. VS	// 0 //	
119	D-CONTC/20119/2025	MANOJ KUMAR DASH VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
120	D-CONTC/20121/2025	SUNIL KUMAR JENA VS VIR VIKRAM YADAV,IAS	ADV. VS	// 0 //	
121	D-CONTC/20123/2025	B.TULASA REDDY VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
122	D-CONTC/20128/2025	RAMA CHANDRA SAMANTARAY VS VIR VIKRAM YADAV,IAS	ADV. VS	// 0 //	
123	D-CONTC/20129/2025	BARTULA KESHAB RAO VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
124	D-CONTC/20136/2025	BHAJAMAN BARIK VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	
125	D-CONTC/20141/2025	ALOK CH.DAS	ADV.	//	

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		VS	VS	0	
126	D-CONTC/20148/2025	SANJAY KUMAR SINGH,IAS KALINGA OJHA	ADV.	//	
		VS	VS	0	
127	D-CONTC/20154/2025	SANJAY KUMAR SINGH, I.A.S NARAYAN MOHARANA	ADV.	//	
		VS	VS	0	
128	D-CONTC/20160/2025	VIR VIKRAM YADAV, I.A.S MANGULI SETHI	ADV.	//	
		VS	VS	0	
129	D-CONTC/20163/2025	SANJAY KUMAR SINGH, I.A.S. RATNAKAR DAS	ADV.	//	
		VS	VS	0	
130	D-CONTC/20167/2025	SANJAY KUMAR SINGH, I.A.S. RAGHUNATH BEHERA	ADV.	//	
		VS	VS	0	
131	D-CONTC/20168/2025	SALINI PANDIT,I.A.S. KAILASH CH.CHOUDHURY	ADV.	//	
		VS	VS	0	
132	D-CONTC/20169/2025	SANJAY KUMAR SINGH, I.A.S. BHASKAR CHANDRA BISWAL	ADV.	//	
		VS	VS	0	
133	D-CONTC/20173/2025	SALINI PANDIT, I.A.S. SUSHAMA ROUT @ SUSAMA ROUT	TANMAY MISHRA	//	
		VS	VS	0	
134	D-CONTC/20175/2025	SANJAY KUMAR SINGH, I.A.S. RAGHUNATH PRAMANIK	ADV.	//	
		VS	VS	0	
135	D-CONTC/20178/2025	SHALINI PANDIT, I.A.S. SAILABALA SAHU	TANMAY MISHRA	//	
		VS	VS	0	
136	D-CONTC/20180/2025	SANJAY KUMAR SINGH, I.A.S KAMAL KUMAR PARIDA	ADV.	//	
		VS	VS	0	

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137	D-CONTC/20182/2025	SALINI PANDIT, I.A.S. DAMODAR PANIGRAHI VS	ADV. VS	// // ()	
138	D-CONTC/20185/2025	SALINI PANDIT, IAS ABHIRAM BEHERA VS	ADV. VS	// // ()	
139	D-CONTC/20187/2025	SALINI PANDIT, I.A.S. SANGHAMITRA JENA VS	TANMAY MISHRA VS	// // ()	
140	D-CONTC/20189/2025	SANJAY KUMAR SINGH, IAS NAKULA CH.JENA VS	ADV. VS	// // ()	
141	D-CONTC/20191/2025	SANJAY KUMAR SINGH, IAS SABITA JENA VS	ADV. VS	// // ()	
142	D-CONTC/20192/2025	SALINI PANDIT, I.A.S. NILAMANI BARIK VS	ADV. VS	// // ()	
143	D-CONTC/20193/2025	SANJAY KUMAR SINGH, I.A.S. N.MOHAN REDDY VS	ADV. VS	// // ()	
144	D-CRLA/14314/2025	SANJAY KUMAR SINGH, IAS HIMANSHU LENKA VS	SIDHANT DWIBEDI VS	// // ()	KAMAKHYANAGAR /299 /2020 AOR20220001213C202500023
145	D-CRLA/14319/2025	STATE OF ODISHA SIMANCHALA BEHERA VS	SAROJ KUMAR PADHY VS	// // ()	ATTABIRA /200 /2018
146	D-CRLA/14339/2025	STATE OF ODISHA BIPIN BEHERA @ CHINTAMANI SETHY VS	RAMESH CHANDRA BEHERA VS	// // ()	TANGI /132 /2021
147	D-CRLA/14396/2025	STATE OF ODISHA BHAGRATHI DEEP VS	AMULYA RATNA PANDA VS	// // ()	KHAJURIPADA /40 /2023
		STATE OF ODISHA		//	

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148	D-CRLA/14447/2025	SIBA KATA VS STATE OF ODISHA	DHANANJAYA MUND VS	KEGAON /7 /2025 () //	
149	D-CRLA/14472/2025	TIKAMANI @ TIKA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /15 /2022 () //	
150	D-CRLLP/14425/2025	LAXMIDHAR MAHARANA VS DILLAR MOHALIK	PABITRA KUMAR NAYAK VS	/ /0 () //	
151	D-CRLMA/14313/2025	SUJATA SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	INFOCITY PS /351 /2024 () //	
152	D-CRLMC/14321/2025	TRUPTI RANJAN DAS VS STATE OF ODISHA	SARADA DASH VS	DHAULI PS /144 /2015 () //	
153	D-CRLMC/14325/2025	BISWAJIT MANDAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /274 /2023 () //	
154	D-CRLMC/14328/2025	DHANIA @ SHYAMA @ DHANESWAR BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /44 /2017 () //	
155	D-CRLMC/14356/2025	BANAMALI MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /201 /2021 () //	
156	D-CRLMC/14360/2025	BAPAN ROUL VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	TIHIDI /436 /2015 () //	
157	D-CRLMC/14364/2025	SWARUP ROUSTRAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /592 /2022 () //	
158	D-CRLMC/14367/2025	JEEBANANANDA MAHARANA VS STATE OF ODISHA	SASWATA PATNAIK VS	BAIDYANATHPUR /92 /2020 () //	AOD20240001090C202500010
159	D-CRLMC/14379/2025	BIBEK @ VIBEK @ BIBEKANANDA BEHERA	JUGALA KISHORE PANDA	CHANDRASEKHARPUR /183 /2017	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/14380/2025	BIBEK @ VIBEK @ BIBEKANANDA BEHERA	JUGALA KISHORE PANDA	CHANDRASEKHARPUR /199 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/14408/2025	AJMEL SEKH @ AJMAIL SK	MANORANJAN DAS	DIGAPAHANDI /144 /2017	AOR20220000053C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/14414/2025	BARENDRA PATRA	PRATIK DASH	/ /0	
		VS	VS	()	
		BISWAJIT DAS		//	
163	D-CRLMC/14418/2025	JITU @ SURYAKANTA SAMAL	MRUGANKA MAULI PATNAIK	MAHILA P.S.(BBSR) /63 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/14438/2025	SARBESWAR RAY	CHITTA RANJAN LENKA	/ /0	
		VS	VS	()	
		JHUNI RANI PATRA		//	
165	D-CRLMC/14446/2025	NIRANJAN NAYAK	SEKH ZAKIR HUSSAIN	PURI SADAR /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/14450/2025	BASANTA MAHANTA	SUSAMA RANI SAHOO	DAITARI /19 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/14451/2025	SOMANATH PADHY	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		PRASANT KUMAR TRIPATHY		//	
168	D-CRLMC/14452/2025	ASIT KUMAR NAYAK	PRANAB KUMAR SAMANTRAY	BHUBANESWAR VIGILANCE /42 /2020	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
169	D-CRLMC/14468/2025	AJIT KUMAR NAYAK	TUKUNA KUMAR MISHRA	MAIDALPUR /45 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMP/14381/2025	DR. LALATENDU KUMAR AICH	DILLIP KUMAR RAY	/ /0	
		VS	VS	()	

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171	D-CRLMP/14407/2025	STATE OF ODISHA LIZINA BEHERA VS	SANGRAMJIT PANDA VS	// /0 ()	
172	D-CRLMP/14415/2025	STATE OF ODISHA M.REENA VS	RUDRA NARAYAN PARIJA VS	// /0 ()	
173	D-CRLMP/14445/2025	STATE OF ODISHA KUMUDINI PRADHAN VS	SURJYA NARAYAN SAHU VS	// K.NUAGAON /496 /2023 ()	AOD20240000242C202500085
174	D-CRLMP/14460/2025	STATE OF ODISHA NAROTTAM RANA VS	NIRANJAN PANDA VS	// /0 ()	
175	D-CRLMP/14464/2025	STATE OF ODISHA RATNAKAR JENA VS	PABITRA KUMAR NAYAK VS	// /0 ()	
176	D-CRLMP/14476/2025	STATE OF ODISHA SAPAN KUMAR ADAK VS	DHIRENDRA KUMAR MOHAPATRA VS	// /0 ()	
177	D-CRLREV/14343/2025	STATE OF ODISHA BODALA VENKATA RAMANA @ RAVANAYYA VS	BRAHMANANDA TRIPATHY VS	// /0 ()	
178	D-CRLREV/14371/2025	MANUBALA VENUGOPAL JAGANNATH DAKUA VS	LAMBODAR ACHARI VS	// BHANJANAGAR /112 /1999 ()	
179	D-CRLREV/14404/2025	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	SITANSHU MOHAN DWIBEDY VS	// KHANDAGIRI P.S. /598 /2016 ()	
180	D-CRLREV/14411/2025	STATE OF ODISHA KALIA @ ARUNA HARIJAN @ BHATRA VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /105 /2016 ()	
181	D-CRLREV/14440/2025	STATE OF ODISHA DABY KUMBHAR VS	HIMANSHU SEKHAR MISHRA VS	// BOLANGIR TOWN /630 /2024 ()	
		STATE OF ODISHA		//	

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182	D-CRLREV/14465/2025	ROHIT SARKAR VS TULIKA PALIT	PRANAB RANJAN CHHATOI VS	//0 0 //	
183	D-FAO/19931/2025	MANJU RAUL VS UNION OF INDIA	KARUNAKAR DAS VS	// 0 //	
184	D-FAO/20024/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS BAIKUNTHA SAHOO	PRASANTA KUMAR MAHALI VS	// 0 //	
185	D-FAO/20065/2025	D.M. LEGAL T.P. CLAIM CELL, NEW INDIA ASSURANCE CO. LTD., BBSR VS PRATIMA MARTHI	NIBEDITA MOHANTY VS	// 0 //	
186	D-MACA/19818/2025	SITA SAHOO VS SUBRAT KUMAR MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //	
187	D-MACA/19828/2025	JHUMURI JENA VS RANJAN KUMAR CHANDA	PRADEEP KUMAR MISHRA VS	// 0 //	
188	D-MACA/19843/2025	JASHODA PALEI VS PURASTAMA BHATTA	PRADEEP KUMAR MISHRA VS	// 0 //	
189	D-MACA/19848/2025	MAMI SWAIN VS SURYAMANI RANA	PRADEEP KUMAR MISHRA VS	// 0 //	
190	D-MACA/19858/2025	KAMADEV SAHU VS LALENDRA NAIK	RAMESH CHANDRA PRADHAN VS	// 0 //	
191	D-MACA/19919/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK VS JAMUNA CHANDI	NIBEDITA MOHANTY VS	// 0 //	
192	D-MACA/19975/2025	GURU CHARAN PRADHAN VS ORIENTAL STRUCTURAL ENGINEERS PVT LTD.,	AKSHAYA KUMAR SAHOO VS	// 0 //	AOR20250000491C202500003
193	D-MACA/20053/2025	MANAGER CLAIM(LEGAL),CHOLA M.S.GENERAL INSURANCE CO. LTD.,BBSR	ORIENTAL STRUCTURAL ENGINEERS PVT LTD.,BBSR	//	

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		VS	VS	0	
		JITENDRA DANDASENA		//	
194	D-MACA/20069/2025	ROYAL SUNDARAM ALLIANCE INSURANCE CO.,BBSR	SUDAM ALI KHAN	//	
		VS	VS	0	
		SONU BINDHANI		//	
195	D-MACA/20101/2025	CHAKRADHAR PADHY	KARUNAKAR NAYAK	//	
		VS	VS	0	
		KHALI BEHERA		//	
196	D-MACA/20125/2025	SURESH CHANDRA PAL	PRABASH CHANDRA PATTANAİK	//	
		VS	VS	0	
		RAJALAXMI PATTANAİK		//	
197	D-MATA/20016/2025	AJAYA KUMAR CHHOTARAY	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		PRIYATAMA CHHOTARAY		//	
198	D-RPFAM/19794/2025	PITABAS BARIK	ATMAJIT MANMITH DAS	//	AOD20250000255C202500021
		VS	VS	0	
		BAIJAYANTI BARIK		//	
199	D-RSA/19835/2025	SARASWATI BADHEI	RABINDRA NATH DEBATA	//	AOR20220002457C202500007
		VS	VS	0	
		M/S TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED.		//	
200	D-RSA/19889/2025	ANASWIYA BARIK@SARANGI	HIMANSU SEKHAR SAHU	//	
		VS	VS	0	
		KUSUMALATA DAS		//	
201	D-RSA/19974/2025	MANGULU FARIKAR	DIGAMBAR SETHI	//	
		VS	VS	0	
		BIMALA SAHU		//	
202	D-RSA/20035/2025	RAMESH CHANDRA JENA	MANORANJAN MISHRA	//	
		VS	VS	0	
		NRUSINGHA CHARAN JENA		//	
203	D-RSA/20084/2025	RADHAKANTA BEHERA@NANKU BEHERA	ASHUTOSH MOHANTA	//	
		VS	VS	0	
		INDRANI DEVI		//	
204	D-RSA/20107/2025	HEMSAGAR PATEL	ABHAYA KUMAR SHARMA	//	
		VS	VS	0	

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205	D-RSA/20150/2025	KALPANA PATEL PRATAP KISHORE BARIK VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// // 0 //	
206	D-RVWPET/19852/2025	M/S HOTEL SEA POINT PVT. LTD., BBSR VS M/S BLUELINE RESORTS PVT. LTD.,BBSR	SAURENDRA RAUTRAY VS	// 0 //	
207	D-WA/19796/2025	STATE OF ODISHA VS SRINIBASH KAR	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202500242
208	D-WA/19798/2025	STATE OF ODISHA VS GURUDEV DIP	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500241
209	D-WA/19802/2025	STATE OF ODISHA VS SUDHIRA DHANGADA MAJHI	JYOTSNAMAYEE SAHOO,A.S.C VS	// 0 //	LOD20240000172C202500244
210	D-WA/19908/2025	MADHUSMITA SUBUDHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
211	D-WA/19938/2025	STATE OF ODISHA VS GANESWAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500242
212	D-WA/19964/2025	AKSHYA DHALA@AKSHAY DHAL VS UMAKANTA NAYAK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
213	D-WP(C)/19769/2025	RAJIB LOCHAN SAHOO VS UCO BANK	NALINI KANTA DASH VS	// 0 //	
214	D-WP(C)/19770/2025	RAJIB LOCHAN SAHOO VS UCO BANK	NALINI KANTA DASH VS	// 0 //	
215	D-WP(C)/19771/2025 WP(C)/13614/2025	R.K.AGENCY,BBSR VS ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD.,BBSR	ATMAJIT MANMITH DAS VS	// 0 //	AOD20250000255C202500022

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216	D-WP(C)/19772/2025	UPAMA MAHARATHA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
217	D-WP(C)/19773/2025	BINODINI INFRACTURE PVT LTD VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500047
218	D-WP(C)/19774/2025	PRASANTA KUMAR SAHOO VS BHARATI SAHOO	APARESH BHOI VS	// 0 //	
219	D-WP(C)/19775/2025	SOUBHAGYA KUMAR PATNAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
220	D-WP(C)/19776/2025	PURUSOTTAM MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500022
221	D-WP(C)/19777/2025 WP(C)/13581/2025	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
222	D-WP(C)/19779/2025	KESHAB MEHER VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500020
223	D-WP(C)/19780/2025 WP(C)/13623/2025	MAHESH CHANDRA DIKHIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
224	D-WP(C)/19781/2025	PURNIMA PANIGRAHI @ MISHRA VS SRIKANTA KUMAR SAHU	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
225	D-WP(C)/19782/2025	BISWANATH SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500040
226	D-WP(C)/19783/2025	SUKANTA KUMAR DAS VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
227	D-WP(C)/19785/2025	MAHESH CHANDRA DIKHIT	ALOK KUMAR PANDA	//	

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	WP(C)/13583/2025	VS STATE OF ODISHA	VS	() //	
228	D-WP(C)/19786/2025	GIRISH MAHATTAM	PABITRA KUMAR NAYAK	//	
	WP(C)/13618/2025	VS STATE OF ODISHA	VS	() //	
229	D-WP(C)/19788/2025	BINODINI INFRACTRUCTURE PVT LTD	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500046
		VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE	VS	() //	
230	D-WP(C)/19791/2025	M/S. CHAKRABARTY ASSOCIATES, CHANDAKA, BBSR	SITANSU MOHAN SINGH	//	
		VS STATE OF ORISSA	VS	() //	
231	D-WP(C)/19792/2025	BHASKAR MAJHI	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500019
		VS STATE OF ODISHA	VS	() //	
232	D-WP(C)/19793/2025	MAHESH CHANDRA DIKHIT	ALOK KUMAR PANDA	//	
	WP(C)/13591/2025	VS STATE OF ODISHA	VS	() //	
233	D-WP(C)/19795/2025	AJIT RANJAN PARIDA	SUDHASHREE PASAYAT	//	
	WP(C)/13521/2025	VS STATE OF ODISHA	VS	() //	
234	D-WP(C)/19797/2025	SUSMITA SWAIN	SRINIVAS MOHANTY	//	AOR20230000802C202500043
	WP(C)/13624/2025	VS STATE OF ODISHA	VS	() //	
235	D-WP(C)/19799/2025	SUMIT NANDAN MOHANTY	SITANSU MOHAN SINGH	//	
		VS STATE OF ORISSA	VS	() //	
236	D-WP(C)/19800/2025	NIRANJAN SAHOO	SITANSU MOHAN SINGH	//	
		VS STATE OF ODISHA	VS	() //	
237	D-WP(C)/19801/2025	DR.NARAYAN PRASAD MODI	ANJAN KUMAR BISWAL	//	
	WP(C)/13564/2025	VS STATE OF ODISHA	VS	() //	
238	D-WP(C)/19803/2025	PRAVAKAR DALAI	SITANSU MOHAN SINGH	//	
		VS	VS	()	

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239	D-WP(C)/19804/2025	STATE OF ORISSA ABHISEK UPADHYAY VS	VS	// // ()	LOD20230000003C202500002
240	D-WP(C)/19805/2025	STATE OF ODISHA SARBESWAR PANIGRAHI VS	SRIKANTA KUMAR NATH VS	// // ()	
241	D-WP(C)/19806/2025 WP(C)/13562/2025	STATE OF ODISHA PHAKIR MOHAN NAIK VS	JAYDEEP PAL VS	// // ()	
242	D-WP(C)/19809/2025 WP(C)/13584/2025	STATE OF ODISHA GOURNAGA CHARAN MOHAPATRA VS	KAMALAKANTA NAYAK VS	// // ()	
243	D-WP(C)/19810/2025	STATE OF ODISHA DILIP KUMAR PANDA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()	
244	D-WP(C)/19811/2025	STATE OF ODISHA AKHILA KUMAR RANA VS	TUSHAR KANTA NAYAK VS	// // ()	
245	D-WP(C)/19812/2025	STATE OF ODISHA KSHETRABASI SETHY VS	ALOK KUMAR PANDA VS	// // ()	
246	D-WP(C)/19813/2025 WP(C)/13576/2025	STATE OF ODISHA SUSHREE NIBEDITA SWAIN VS	SASWATI MOHAPATRA VS	// // ()	
247	D-WP(C)/19814/2025 WP(C)/13515/2025	STATE OF ODISHA SURESH CHANDRA PATEL VS	BISWAMBAR MOHANTY VS	// // ()	
248	D-WP(C)/19815/2025	STATE OF ODISHA HAREKRISHNA SWAIN VS	TUSHAR KANTA NAYAK VS	// // ()	
249	D-WP(C)/19816/2025	STATE OF ODISHA CHAITANYA MALLIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // () //	

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250	D-WP(C)/19817/2025 WP(C)/13593/2025	DIPTIMAYEE ROUL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
251	D-WP(C)/19820/2025	BABAJI CHARAN ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
252	D-WP(C)/19821/2025	FAKIRA CHARAN SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
253	D-WP(C)/19822/2025 WP(C)/13638/2025	NAMITA PATNAIK VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //	
254	D-WP(C)/19823/2025	JOHN MAHIPAL MINZ VS UNION OF INDIA	SOUMENDRA PATTANAİK VS	// 0 //	
255	D-WP(C)/19824/2025	UGRESAN KISAN VS STATE OF ODISHA	ABHINASH BARIK VS	// 0 //	
256	D-WP(C)/19825/2025 WP(C)/13587/2025	SANTANU KUMAR DASH VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //	
257	D-WP(C)/19826/2025	PINKI KUMARI BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500046
258	D-WP(C)/19827/2025	RAJASIS SAHOO VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //	
259	D-WP(C)/19829/2025	BATAKRUSHNA SETHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
260	D-WP(C)/19831/2025	RABINDRANATH SWAIN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
261	D-WP(C)/19833/2025	SURENDRANATH MAHANTA	SUSHANTA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/13579/2025	VS STATE OF ODISHA	VS	0 //	
262	D-WP(C)/19834/2025	ANADI CHARAN JENA VS PARADIP PORT TRUST, JAGATSINGHPUR	PARSURAM PARIJA VS	// 0 //	
263	D-WP(C)/19836/2025	GANESH PRASAD DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
264	D-WP(C)/19837/2025 WP(C)/13569/2025	KRUSHNA CHANDRA ACHARYA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
265	D-WP(C)/19838/2025 WP(C)/13578/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
266	D-WP(C)/19839/2025 WP(C)/13573/2025	RAMA CHANDRA MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
267	D-WP(C)/19840/2025	JUDHISTIRA JENA @ JUDHISTHIRA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //	
268	D-WP(C)/19841/2025 WP(C)/13570/2025	MADHUSUDAN MAHANTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
269	D-WP(C)/19842/2025 WP(C)/13572/2025	KARUNAKAR MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
270	D-WP(C)/19844/2025 WP(C)/13537/2025	SANGHAMITRA MAHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
271	D-WP(C)/19845/2025 WP(C)/13580/2025	GURUDEV JENA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
272	D-WP(C)/19846/2025 WP(C)/13590/2025	JAYANTI MAHARANA VS	MANORANJAN NAYAK VS	// 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/19849/2025	STATE OF ODISHA DHANANJAY BADHEI VS	ARUN KUMAR PATRA VS	// // 0	
274	D-WP(C)/19850/2025 WP(C)/13571/2025	STATE OF ODISHA BAIRAGI CHARAN NAYAK VS	GOKULANANDA PARIDA VS	// // 0	
275	D-WP(C)/19851/2025	STATE OF ODISHA GOPAL CHANDRA JENA VS	SASWATI MOHAPATRA VS	// // 0	
276	D-WP(C)/19853/2025	STATE OF ODISHA JAGANNATH MALIK VS	AKSHAYA KUMAR DORA VS	// // 0	
277	D-WP(C)/19854/2025	STATE OF ODISHA JITENDRA BHUYAN VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202500008
278	D-WP(C)/19855/2025	STATE OF ODISHA JIRU CHENNAYA REDDY VS	SAIBRATA RATH VS	// // 0	
279	D-WP(C)/19856/2025	STATE OF ODISHA BINAYA BACHAN SAHOO VS	SAIBRATA RATH VS	// // 0	
280	D-WP(C)/19857/2025	STATE OF ODISHA P. SATYANARAYAN VS	SAIBRATA RATH VS	// // 0	
281	D-WP(C)/19859/2025 WP(C)/13596/2025	STATE OF ODISHA KHIRODNATH KHUNTIA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500066
282	D-WP(C)/19861/2025	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	MANAS PATI VS	// // 0	AOR20220001535C202500097
283	D-WP(C)/19863/2025	STATE OF ODISHA HARAPRIYA PRADHAN VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// // 0 //	AOR20250000161C202500020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/19864/2025	BRAJKISHOR DALEI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202500011
285	D-WP(C)/19867/2025	JIRU. CHENNAYA REDDY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
286	D-WP(C)/19868/2025	DR.SUBHASHREE KARISHMA CHOUDHURY VS SECRETARY IN THE MINISTRY OF EXTERNAL AFFAIRS	SISIR KUMAR PUROHIT VS	// 0 //	
287	D-WP(C)/19869/2025	SUKRU CHINDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //	AOD20240000806C202500018
288	D-WP(C)/19872/2025	SAROJ TIRKEY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
289	D-WP(C)/19873/2025	CHANDRAMANI KHAMARI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
290	D-WP(C)/19874/2025	SURATH CHANDRA MALLICK VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //	
291	D-WP(C)/19875/2025	DHYAN TUDU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
292	D-WP(C)/19876/2025 WP(C)/13607/2025	KULAMANI PAHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
293	D-WP(C)/19877/2025	BIJOYLAXMI SWAIN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	
294	D-WP(C)/19878/2025	NAYANA MOHARANA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	
295	D-WP(C)/19879/2025	NABAKISHORE BEHERA	UMAKANT SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/19880/2025	UMAKANTA ROUT	MONIKA SAMAL	//	
		VS	VS	0	
		THE HEAD OFFICE CANARA BANK , BENGALURU		//	
297	D-WP(C)/19881/2025	SEEMA SAHOO	SEPHALEE DAS	//	
		VS	VS	0	
		COLLECTOR AND D.M. KHURDA		//	
298	D-WP(C)/19883/2025	SAROJA KUMAR NAYAK	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/19885/2025	DOLAGOVINDA MAHANTA	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, MAYURBHANJ		//	
300	D-WP(C)/19887/2025	PRAMOD KUMAR KAR @ PRAMOD KAR	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KEONJHAR		//	
301	D-WP(C)/19888/2025	KUNJA BIHARI PANIGRAHI	DEBENDRA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/19890/2025	J.JAGADISH	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/19891/2025	MADAN MOHAN MALLIK	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
304	D-WP(C)/19892/2025	NITEI CHOUDHURY	DEBENDRA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/19893/2025	SAROJ KUMAR PANDA	AMIYA KUMAR CHHATOI	//	
	WP(C)/13647/2025	VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/19894/2025	RINA KUMARI SASMAL	AMIYA KUMAR CHHATOI	//	
	WP(C)/13650/2025	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/19895/2025	STATE OF ODISHA RAMAKANTA MISHRA VS	AMIYA KUMAR CHHATOI VS	// // 0	
308	D-WP(C)/19896/2025	STATE OF ODISHA SURENDRA KUMAR GUMANSINGH VS	AMIYA KUMAR CHHATOI VS	// // 0	
309	D-WP(C)/19897/2025	STATE OF ODISHA PRAVAKAR NANDA VS	AMIYA KUMAR CHHATOI VS	// // 0	
310	D-WP(C)/19898/2025	STATE OF ODISHA PABITRA MOHAN PARAMANIK VS	AMIYA KUMAR CHHATOI VS	// // 0	
311	D-WP(C)/19899/2025	STATE OF ODISHA JAGANNATH SUBUDHI VS	AMIYA KUMAR CHHATOI VS	// // 0	
312	D-WP(C)/19900/2025	STATE OF ODISHA SANTOSH KUMAR BAGHA VS	SATYA RANJAN PATI VS	// // 0	
313	D-WP(C)/19901/2025	STATE OF ODISHA GOURAHARI NAYAK VS	AMIYA KUMAR CHHATOI VS	// // 0	
314	D-WP(C)/19902/2025	STATE OF ODISHA RASHMITA BINDHANI VS	NRUSINGH CH. ROUT VS	// // 0	
315	D-WP(C)/19903/2025	STATE OF ODISHA SURESH KUMAR MOHANTY VS	AMIYA KUMAR CHHATOI VS	// // 0	
316	D-WP(C)/19904/2025	STATE OF ODISHA DEBAPRASAD SAMAL VS	NRUSINGH CHARAN ROUT VS	// // 0	
317	D-WP(C)/19905/2025	STATE OF ODISHA JANMEJAYA NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/19907/2025	BIJAY KUMAR PATTANAİK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/19909/2025	CHITTARANJAN MAHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/19910/2025	NIBEDITA SAHOO VS BISWAPRAKASH NAVAJEEVAN	PRASANTA KUMAR NANDA VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/19911/2025	SADASIVA BEHERA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/19912/2025	BANAMALI BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/19914/2025	CHITTARANJAN SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/19915/2025	KISHORE CHANDRA SAMANTARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/19916/2025 WP(C)/13634/2025	SWETA DHRUBA PANIGRAHY VS STATE OF ODISHA	TANMAY MISHRA VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/19917/2025	KSHYANA PRAVA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/19918/2025	BASANTI MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/19920/2025	UMA SHANKAR PATRO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/19921/2025	HARIHAR OJHA	KUNJA SUNDAR DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/19922/2025	DIPTIMAYEE POTHAL	KUNJA SUNDAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/19923/2025	BAIRAGI BISWAL	AMIYA KUMAR MISHRA	//	
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR		//	
332	D-WP(C)/19924/2025	NARAYAN BEHERA	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/19925/2025	PABITRA KUMAR BANERJEE	MONOMOY BASU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/19927/2025	RASMITA PAL @ RASHMITA	KULDEEP MOHANTY	//	AOD20240000012C202500096
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/19928/2025	EXECUTIVE ENGINEER (ELECTRICAL), BOLANGIR, PRASANTA KUMAR TRIPATHY	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	()	
		SANKRITAN BAG		//	
336	D-WP(C)/19929/2025	HIRANYA KUMAR BEHERA	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/19930/2025	SEK MUJHAMUDDIN	MANAS PATI	//	AOR20220001535C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/19932/2025	GOURI SANKAR MAHARANA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500059
		VS	VS	()	
		CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA		//	
339	D-WP(C)/19933/2025	IPANJALI NAYAK	PRATYUSHA NAIDU	//	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
340	D-WP(C)/19934/2025	GHANSHYAM ADABANGA	DHANANJAYA MUND	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/19935/2025	STATE OF ODISHA RAMA CHANDRA MAHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
342	D-WP(C)/19937/2025	STATE OF ORISSA ARAKSHITA SAGARIA VS	DHANANJAYA MUND VS	// // 0	
343	D-WP(C)/19939/2025	STATE OF ODISHA GOLAKHA @ SATRUGHNA SAHOO VS	PRATYUSHA NAIDU VS	// // 0	
344	D-WP(C)/19941/2025	STATE OF ODISHA KAMAL MAJHI @ KAMAL SING MAJHI VS	DHANANJAYA MUND VS	// // 0	
345	D-WP(C)/19942/2025	STATE OF ODISHA KRUSHNA SAGARIA VS	DHANANJAYA MUND VS	// // 0	
346	D-WP(C)/19944/2025	STATE OF ODISHA KAMAL MAJHI @ KAMAL SING MAJHI VS	DHANANJAYA MUND VS	// // 0	
347	D-WP(C)/19945/2025	STATE OF ODISHA KARTIKA MAHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
348	D-WP(C)/19946/2025	STATE OF ORISSA PURNA SAGARIA VS	DHANANJAYA MUND VS	// // 0	
349	D-WP(C)/19948/2025	STATE OF ODISHA HRUDAYA MAJHI VS	DHANANJAYA MUND VS	// // 0	
350	D-WP(C)/19949/2025	STATE OF ODISHA HRUSHI @ HRUSHIKESH SAGARIA VS	DHANANJAYA MUND VS	// // 0	
351	D-WP(C)/19951/2025	STATE OF ODISHA KARUNAKAR PARABHOI VS STATE OF ODISHA	DHANANJAYA MUND VS	// // 0 //	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/19952/2025	TASIL ABDANG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
353	D-WP(C)/19953/2025	KHYAMA PATEL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
354	D-WP(C)/19956/2025	BHAGABAN SINGH SAGARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
355	D-WP(C)/19957/2025	PABITRA SUNDARAY VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
356	D-WP(C)/19958/2025	GHANSHYAM HATI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
357	D-WP(C)/19959/2025 WP(C)/13609/2025	SUBASH CHANDRA NANDA VS STATE OF ODISHA	DEBAJYOTI CHATTERJEE VS	// 0 //	
358	D-WP(C)/19960/2025	HULEI DOMAN SOREN @ MAJHI VS ADDITIONAL CHIEF SECY, WATER RESOURCES DEPT.	SITANSHU KUMAR DEY VS	// 0 //	
359	D-WP(C)/19961/2025 WP(C)/13611/2025	BINAYA PRASAD NANDA VS STATE OF ODISHA	DEBAJYOTI CHATTERJEE VS	// 0 //	
360	D-WP(C)/19962/2025	BIREJA LAL CHINDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
361	D-WP(C)/19963/2025	DAMAYANTI MAJHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500060
362	D-WP(C)/19965/2025	MADHUSUDAN ROUT VS CHAIRMAN CUM MANAGING DIRECTOR, FCI, NEW DELHI	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500061
363	D-WP(C)/19967/2025	M/S. TRANSTECH SOLUTION	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500065

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/19968/2025	COMMISSIONER CT AND GST, ODISHA BIMAL CHANDRA BEHERA	ITISHREE TRIPATHY	//	
		VS	VS	()	
365	D-WP(C)/19969/2025	STATE TAX OFFICER CT AND GST , ANGUL CIRCLE, ANGUL KAMALADEI ADABANG	DHANANJAYA MUND	//	
		VS	VS	()	
366	D-WP(C)/19971/2025 WP(C)/13645/2025	STATE OF ODISHA PRATIMA DAS	LALATENDU SAMANTARAY	//	
		VS	VS	()	
367	D-WP(C)/19972/2025	STATE OF ODISHA GEETANJALI KHADANGA	AMIT KUMAR SAHU	//	
		VS	VS	()	
368	D-WP(C)/19973/2025	STATE OF ODISHA SASHI BHUSAN SETHI	AUROBINDA SAHOO	//	
		VS	VS	()	
369	D-WP(C)/19978/2025	STATE OF ODISHA JAGANATH DASH	SANDHYARANI PANI	//	AOR20230000010C202500030
		VS	VS	()	
370	D-WP(C)/19979/2025	THE COMMISSIONER CUM SECRETARY TAPAS RANJAN PATTNAYAK	AMIT KUMAR SAHU	//	
		VS	VS	()	
371	D-WP(C)/19981/2025 WP(C)/13621/2025	STATE OF ODISHA BHABANI SHANKAR SAHOO	RAJIB RATH	//	
		VS	VS	()	
372	D-WP(C)/19982/2025	CHAIRPERSON , ODISHA SUB ORDINATE STAFF COMMISSION , BBSR M/S K.K.R. AQUATICS	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500064
		VS	VS	()	
373	D-WP(C)/19983/2025	COMMISSIONER CT AND GST, ODISHA GANGADHAR BEHERA	SANDHYARANI PANI	//	AOR20230000010C202500031
		VS	VS	()	
374	D-WP(C)/19984/2025	THE COMMISSIONER CUM SECRETARY M/S AKHYAYA KUMAR PRADHAN	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500063
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/19987/2025	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE JEETENDRA KUMAR PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// // 0 //	
376	D-WP(C)/19988/2025	LAXMI SAHU VS THE COMMISSIONER CUM SECRETARY	SANDHYARANI PANI VS	// // 0 //	AOR20230000010C202500032
377	D-WP(C)/19989/2025	MAHERJAN BIBI VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// // 0 //	
378	D-WP(C)/19990/2025	M/S.INDO NISSAN FOODS PVT. LTD., BANGLORE VS FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA, NEW DELHI	SUMIT LAL VS	// // 0 //	
379	D-WP(C)/19991/2025	SURENDRA KUMAR DIHUDI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// // 0 //	
380	D-WP(C)/19993/2025	TRIBIKRAM NAYAK VS THE COMMISSIONER CUM SECRETARY	SANDHYARANI PANI VS	// // 0 //	AOR20230000010C202500033
381	D-WP(C)/19994/2025	HAREKRISHNA NAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// // 0 //	
382	D-WP(C)/19995/2025	KAILASH CHANDRA MOHANTA VS ADDL.D.M. MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// // 0 //	
383	D-WP(C)/19996/2025	SWAPNAMAYEE MISHRA VS STATE OF ODISHA	MUKTIKANTA DASH VS	// // 0 //	
384	D-WP(C)/19997/2025	HEMALATA HARIJAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// // 0 //	
385	D-WP(C)/19999/2025	GIRIJA KUMARI PANDA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/20000/2025	PARESH BISSOYI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //	
387	D-WP(C)/20001/2025	RAJ KISHORE NAYAK VS STATE OF ODISHA	BISHWARANJAN SAHU VS	// 0 //	
388	D-WP(C)/20002/2025	BIJAYA LAXMI PATNAIK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
389	D-WP(C)/20003/2025	ALALA MANOJ VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //	
390	D-WP(C)/20004/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
391	D-WP(C)/20005/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //	
392	D-WP(C)/20007/2025	SANDIP RANJAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
393	D-WP(C)/20008/2025	BASANTA KUMAR SARANGI VS ODISHA GRAMEEN BANK, GANDAMUNDA, BBSR	DIGAMBARA MISHRA VS	// 0 //	
394	D-WP(C)/20009/2025	SAROJA KUMAR PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
395	D-WP(C)/20010/2025	TAPAN KUMAR SAHA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //	
396	D-WP(C)/20011/2025	PRASANTA KUMAR SINGH VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
397	D-WP(C)/20012/2025	PRAHALLAD CHANDRA BISWAL	SANGRAM JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/20013/2025	MAHESWAR SAHOO	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/20014/2025	AMBARISH CHANDRA SAHU	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/20015/2025	K. JYOTI MERI SWARUPA RANI	AMIT KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/20017/2025	RAJ KISHORE BALIARSINGH	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/20018/2025	SULACHANA NAYAK	GOKULA NANDA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/20019/2025	SASANKA KUMAAR DASH	AMIT KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/20020/2025	SURESH KUMAR BANTHIA	GOKULA NANDA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/20021/2025	SIBANANDA SAHU	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		BANITA SAHOO		//	
406	D-WP(C)/20022/2025	KHAOGALI CLEAN STREET FOOD HUB OWNERS ASSOCIATION, BANSA	SIDDHARTH SANKAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/20023/2025	KHIROD KUMAR JENA	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
408	D-WP(C)/20025/2025	BANWARI LAL SINGHANIA	RITU SANTUKA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/20026/2025	STATE OF ODISHA JALANDHAR PANDEY VS UNION OF INDIA	SUNIL KUMAR PANDA VS	// // 0 //	
410	D-WP(C)/20027/2025	RAMAKANTA DEHURY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
411	D-WP(C)/20028/2025	RADHARAMAN DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
412	D-WP(C)/20029/2025	DEBADUTTA TRIPATHY VS SRIPADA SUAR	LALIT KUMAR MAHARANA VS	// 0 //	
413	D-WP(C)/20030/2025	DEEPAK KUMAR MOHANTA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
414	D-WP(C)/20031/2025	BABITA PARIDA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// 0 //	
415	D-WP(C)/20032/2025	SASMITA BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
416	D-WP(C)/20033/2025	MANGULU NAYAK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
417	D-WP(C)/20036/2025	AMIT NAYAK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
418	D-WP(C)/20037/2025	LALITA DAS @ LALITA DASH VS STATE OF ODISHA	SABYA SACHI SUTAR VS	// 0 //	
419	D-WP(C)/20038/2025	SRIDHAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/20040/2025	DR.PRADEEP KUMAR SAMANTAROY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
421	D-WP(C)/20041/2025	RABINDRA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
422	D-WP(C)/20043/2025	SHANTILATA BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
423	D-WP(C)/20044/2025	DR.RAMAKANTA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
424	D-WP(C)/20046/2025	MADHUSUDAN MAHANTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
425	D-WP(C)/20047/2025	BHAGYA NAYAK VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //	
426	D-WP(C)/20048/2025	PANKAJ KUMAR PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
427	D-WP(C)/20049/2025	PRADEEP KERKETTA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
428	D-WP(C)/20050/2025	MAHENDRA MAHAPATAR VS THE COMMISSIONER OF ENDOWMENT , ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
429	D-WP(C)/20051/2025	ABHIMANYU PANDA VS THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT) TPCODL, PURI	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
430	D-WP(C)/20052/2025	DHANMATI BAGH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
431	D-WP(C)/20054/2025	GORACHAND MURMU	KSHIROD KUMAR ROUT	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
432	D-WP(C)/20055/2025	RASIKA TANDI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/20057/2025	SARAT KUMAR JENA	SONITA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/20059/2025	ANANTA JAGADALA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/20060/2025	MANAGING COMMITTEE OF GAJENDRA NATH U.P SCHOOL KALASWAIN	SCHOOL KALASWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/20061/2025	BALABHADRA PRADHAN	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/20062/2025	BISHIKESAN SAHOO	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
438	D-WP(C)/20063/2025	BISHNU MUDULI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/20064/2025	BISWAMBAR DAS	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/20066/2025	BRAJA KISHORE MISHRA	PRADEEP KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/20067/2025	GUPTESHWAR HARIPAL	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/20068/2025	GIRISH KUMAR NANDA	PRAVASH CHANDRA MAHAPATRA	//	AOR20240001111C202500008
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/20070/2025	STATE OF ODISHA MANORAMA MOHAPATRA VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202500059
444	D-WP(C)/20071/2025	STATE OF ODISHA T.JAY KUMAR PATRA VS	KABIR KUMAR JENA VS	// // 0	
445	D-WP(C)/20072/2025	STATE OF ODISHA BAIDYANATH PRUSTY VS	ARJUNA CHARANA BEHERA VS	// // 0	
446	D-WP(C)/20073/2025	STATE OF ODISHA KAUSALYA SAHU VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202500014
447	D-WP(C)/20074/2025	THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STA DHARMENDRA HARIPAL VS	SAROJA KANTA SAMAL VS	// // 0	
448	D-WP(C)/20075/2025	STATE OF ODISHA RASHMIREKHA MISHRA VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
449	D-WP(C)/20076/2025	STATE OF ODISHA SUSANTA KUMAR JENA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
450	D-WP(C)/20077/2025	STATE OF ODISHA DHANVI INSTITUTE OF HEALTH SCIENCES, MAYURBHANJ VS	SOHAN MISHRA VS	// // 0	
451	D-WP(C)/20078/2025	STATE OF ODISHA OMKAR KOLATHIA @ OMKAR MALI VS	ARJUNA CHARANA BEHERA VS	// // 0	
452	D-WP(C)/20079/2025	STATE OF ODISHA SANJAY BHOI VS	SAROJA KANTA SAMAL VS	// // 0	
453	D-WP(C)/20080/2025	STATE OF ODISHA SARAT CHANDRA BEHERA VS	AUROBINDA SAHOO VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/20081/2025	JAYAKRUSHNA DEHERI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
455	D-WP(C)/20082/2025	MAHESWAR DIP VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
456	D-WP(C)/20083/2025	SUVALAXMI SAHOO VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //	
457	D-WP(C)/20085/2025	LALIT MOHAN MAJHI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
458	D-WP(C)/20086/2025	GUNANIDHI PATRA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
459	D-WP(C)/20088/2025	BIREDDRA KUMAR PATTANAYAK VS UNION OF INDIA	PRASANT KUMAR KHUNTIA VS	// 0 //	
460	D-WP(C)/20090/2025	CHANDRADHWAJA TAKRI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
461	D-WP(C)/20092/2025	SANTOSINI SETHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
462	D-WP(C)/20094/2025	JANARDAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
463	D-WP(C)/20095/2025	JAMUNA SUNA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
464	D-WP(C)/20097/2025	SHANTILATA LUHA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
465	D-WP(C)/20098/2025	JUNU RAUT	PRAFULLA KUMAR MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
466	D-WP(C)/20102/2025	STATE OF ODISHA MANDAKINI KANHAR	SAROJA KANTA SAMAL	//	
		VS	VS	0	
467	D-WP(C)/20103/2025	STATE OF ODISHA SMRUTI SNIGDHA SAHU	GOPAL PRASAD JENA	//	
		VS	VS	0	
468	D-WP(C)/20104/2025	KAMAL LOCHAN ROY JAGANNATH DIXIT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
469	D-WP(C)/20105/2025	STATE OF ODISHA GEETANJALI KUMBHAR	SAROJA KANTA SAMAL	//	
		VS	VS	0	
470	D-WP(C)/20108/2025	STATE OF ODISHA BALARAM PRADHAN	SUVASHISH PATTANAİK	//	
		VS	VS	0	
471	D-WP(C)/20110/2025	STATE OF ODISHA SARASWATI SETH	SAROJA KANTA SAMAL	//	
		VS	VS	0	
472	D-WP(C)/20111/2025	STATE OF ODISHA GUDA NANDANA DORA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
473	D-WP(C)/20113/2025	STATE OF ODISHA MANORAMA KUMBHAR	SAROJA KANTA SAMAL	//	
		VS	VS	0	
474	D-WP(C)/20114/2025	STATE OF ODISHA M/S ASHRAF PETROL PUMP	DR.RANJIT PADHI	//	
		VS	VS	0	
475	D-WP(C)/20115/2025	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX , BBSR NILAMANI POLEI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
476	D-WP(C)/20116/2025	STATE OF ODISHA MINA NANDA	SAROJA KANTA SAMAL	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/20118/2025	STATE OF ODISHA CHOUHDURY LAXMIDHAR SAHOO VS	UMA CHARAN MISHRA VS	// // ()	
478	D-WP(C)/20120/2025	STATE OF ODISHA KRISHNA CHANDRA SAHU VS	AJAY KUMAR TRIPATHY VS	// // ()	
479	D-WP(C)/20122/2025	STATE OF ODISHA SUNITA SENAPATI VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500035
480	D-WP(C)/20124/2025	STATE OF ODISHA ATMANANDA DAS VS	PRIYATOSH PARIDA VS	// // ()	
481	D-WP(C)/20126/2025	RASMITA BEHERA NAKUL CHARAN SAHOO VS	JYOTIRMAY GUPTA VS	// // ()	
482	D-WP(C)/20127/2025	STATE OF ODISHA MAHESWAR PARIDA VS	PRASANNA KUMAR MISRA VS	// // ()	
483	D-WP(C)/20130/2025	STATE OF ODISHA SIMANTA KALO VS	SIBA PRASAD PATRA VS	// // ()	
484	D-WP(C)/20131/2025	STATE OF ODISHA MAHESH KUMAR MALLICK VS	BIJAYA KUMAR PARIDA 2 VS	// // ()	AOD20220001998C202500031
485	D-WP(C)/20132/2025	STATE OF ODISHA JAYANTI DAS VS	JYOTIRMAY GUPTA VS	// // ()	
486	D-WP(C)/20133/2025	STATE OF ODISHA SAMIR KUMAR PANI VS	ANAM CHARAN PANDA VS	// // ()	
487	D-WP(C)/20134/2025	STATE OF ODISHA BASABADATTA MALLIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// // () //	AOD20220001998C202500032

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488	D-WP(C)/20135/2025	MANOHAR SINGH VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN STA	ASHOK KUMAR ROUT VS	// ()	AOD20220003081C202500015
489	D-WP(C)/20137/2025	RABI NARAYAN DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()	
490	D-WP(C)/20138/2025	MANOHAR SINGH VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN STA	ASHOK KUMAR ROUT VS	// ()	AOD20220003081C202500016
491	D-WP(C)/20139/2025	M/S SCAN STEEL LTD VS MADAN KUMAR BEHERA	SOMANATH MISHRA VS	// ()	
492	D-WP(C)/20140/2025	RASHMI RANJAN DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()	
493	D-WP(C)/20142/2025	M/S ORIENT CONSTRUSTION PRIVATE LIMITED VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500048
494	D-WP(C)/20143/2025	SUSANTA KUMAR PATNAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// ()	
495	D-WP(C)/20144/2025	MUKUNDA CHARAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
496	D-WP(C)/20146/2025	SUPRIYA BEHERA VS BANK OF BARODA, NAHAKA BYPASS BRANCH, JAJPUR	HARAPRASAD PANDA VS	// ()	
497	D-WP(C)/20147/2025	RAJMOHAN SENAPATI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()	
498	D-WP(C)/20149/2025	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()	
499	D-WP(C)/20151/2025	B.NARASIMHA MURTY	SIDHESWAR MALLIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/20152/2025	ARJOON CHARAN SIA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/20153/2025	BIGYAN KUMAR SWAIN	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/20155/2025	M/S. MAA SAMALAI RICE MILL, GANJAM	AMITAV TRIPATHY	//	
		VS	VS	0	
		UNION OF INDIA		//	
503	D-WP(C)/20156/2025	SHIBA SETHI	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/20157/2025	HRUSIKESH MOHANTY	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/20158/2025	KUNILATA NAYAK	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	0	
		UNION OF INDIA		//	
506	D-WP(C)/20159/2025	SANKAR MALLIK	JEEVANJYOTI MOHANTY	//	AOR20220001197C202500004
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/20161/2025	M/S.TRUPTI ENTERPRISES PRIVATE LTD, BBSR	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//	
508	D-WP(C)/20162/2025	JUDHISTIR NAYAK	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/20164/2025	SIVAJI CHAKRABORTY	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
510	D-WP(C)/20165/2025	NABIN KUMAR SAHOO	AVIJIT PATNAIK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		UNION OF INDIA		//	
511	D-WP(C)/20166/2025	M/S. VIJOYLAXMI AGENCY, CUTTACK	ANUP NARAYAN MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE		//	
512	D-WP(C)/20170/2025	BALARAM GHOSH	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
513	D-WP(C)/20171/2025	GANGADHAR SETHI	RABI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
514	D-WP(C)/20172/2025	RAHAS KUMAR MALLICK	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
515	D-WP(C)/20174/2025	ABHAYA KUMAR PARIDA	RABI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
516	D-WP(C)/20176/2025	SARBESWAR MOHANTY	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
517	D-WP(C)/20177/2025	ALEKHA KUMAR BARIK	RABI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
518	D-WP(C)/20179/2025	BHASKAR CHANDRA PATRA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
519	D-WP(C)/20181/2025	RAMACHANDRA OJHA	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
520	D-WP(C)/20183/2025	PRAFULLA KUMAR KHATUA	RABI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
521	D-WP(C)/20184/2025	GANGADHAR SING	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/20186/2025	RATNAKAR MAHANTY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// () //	
523	D-WP(C)/20188/2025	PURNA CHANDRA BHOL VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// () //	
524	D-WP(C)/20190/2025	PITAMBAR SETHI VS CHIEF GENERAL MANAGER,(HRM AND MARKETING) BANK OF BARODA, MUMBAI	SUSHANTA KUMAR JOSHI VS	// () //	
525	D-WP(C)/20194/2025	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// () //	
526	D-WPCRL/14382/2025	BHOLANATH PATRA VS STATE OF ODISHA	PURNA CHANDRA BEHERA VS	// () //	AOR20220002667C202500004
527	D-ABLAPL/14310/2025	AKHIL GOEL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	MANCHESWAR P.S. /29 /2025 () //	AOR20220001213C202500024
528	D-ABLAPL/14311/2025	RAJASHRI MADHUSMITA DASH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA TOWN /248 /2025 () //	AOR20220001558C202500102
529	D-ABLAPL/14316/2025	DR.HALADHARA SAHU @ HALADHAR SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TITILAGARH /144 /2025 () //	
530	D-ABLAPL/14317/2025	SAMARENDRA ROUT VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALASORE SADAR /7 /2024 () //	
531	D-ABLAPL/14318/2025	KRUPASINDHU SAHU @ NEPAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TITILAGARH /144 /2025 () //	
532	D-ABLAPL/14320/2025	BHAGIRATHI KHATOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /55 /2025 () //	AOR20220003722C202500075
533	D-ABLAPL/14323/2025	BISWAJIT PRADHAN	KISHORE CHANDRA KAR	BINJHARPUR /146 /2025	AOR20220001040C202500006

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FILING REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/14326/2025	RAJ SHRIVASTAV @ RAJANLAL SRIVASTAV @ RAJANLAL SRIVASTAV	ANSHU KUMAR BARIK	RAGHUNATHPALI /482 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/14330/2025	SAROJ KUMAR SAHOO @ SAROJ SAHOO	PRASANNA KUMAR MISHRA	KAMAKHYANAGAR /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/14331/2025	RAJESH KUMAR SETHY	SOUBHAGYA KUMAR DASH	GHASIPURA /204 /2018	AOR20220001631C202500127
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/14333/2025	MUKESH KUMAR JAISWAL	MAMTA TRIPATHY	KAMAKHYANAGAR /644 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/14334/2025	ASHWINI MEHRA	MAMTA TRIPATHY	KAMAKHYANAGAR /644 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/14335/2025	MANOJ MAMGAINE	MAMTA TRIPATHY	KAMAKHYANAGAR /644 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/14337/2025	SUMAN SOURABH	MANORANJAN PADHI	MAHILA P.S. BUXIBAZAR /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/14338/2025	AKIL @ MOHAMMED OKIL KHAN	RASHMI RANJAN SINHA	JAGATSINGPUR /671 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/14340/2025	BIKASH ROUT	PRIYA RANJAN SINGH	DHENKANAL SADAR /379 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/14342/2025	SUBHA @ SUBASH BEHERA	MANORANJAN MISHRA	KUJANGA /134 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/14344/2025	PRATAP KUMAR SAHOO	PRIYA RANJAN SINGH	DHENKANAL SADAR /379 /2025	
		VS	VS	()	

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FILING REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/14345/2025	STATE OF ODISHA SUBASH PATRA @ B.SUBASH PATRA VS	MAHES DAS VS	// DHARAKOT PS /161 /2025 ()	
546	D-ABLAPL/14347/2025	STATE OF ODISHA RAHUL MAHESWARI VS	MAMTA TRIPATHY VS	// KAMAKHYANAGAR /644 /2024 ()	
547	D-ABLAPL/14349/2025	STATE OF ODISHA SAMIR PRADHAN VS	BISWAJIT PASAYAT VS	// CUTTACK SADAR /151 /2025 ()	
548	D-ABLAPL/14350/2025	STATE OF ODISHA BUDHUA LAKRA VS	UPENDRA KUMAR SAMAL VS	// BANDOMUNDA /108 /2025 ()	
549	D-ABLAPL/14355/2025	STATE OF ODISHA PADMANABHA PATRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
550	D-ABLAPL/14357/2025	STATE OF ODISHA SIBANANDA SAHOO VS	ARIJEET MISHRA VS	// / /0 ()	
551	D-ABLAPL/14359/2025	UNION OF INDIA (RAILWAY) ERSAD ALI KHAN VS	SEKH ZAKIR HUSSAIN VS	// PURUNABAZAR /107 /2025 ()	
552	D-ABLAPL/14362/2025	STATE OF ODISHA SIDHARTH DAS VS	BHARAT JALLI VS	// / / ()	AOD20240000581C202500074
553	D-ABLAPL/14365/2025	STATE OF ODISHA PRASANT KUMAR NAYAK VS	PRASANTA KUMAR SAHOO VS	// BHADRAK TOWN /229 /2025 ()	
554	D-ABLAPL/14366/2025	STATE OF ODISHA ASHUTOSH TRIPATHY VS	NISHIKANTA MISHRA VS	// / /0 ()	
555	D-ABLAPL/14370/2025	STATE OF ODISHA PRAMOD KUMAR SABAT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// KHANDAGIRI P.S. /253 /2025 ()	

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FILING REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/14372/2025	BIJAY KUMAR MALIK @ BIJAY MAHALIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	SAHID NAGAR P.S. /220 /2025 () //	
557	D-ABLAPL/14373/2025	ALOK CHANDRA MOHANTY @ ALOK MOHANTY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	AUL /171 /2025 () //	
558	D-ABLAPL/14374/2025	SANDEEP KUMAR MOHANTY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	SAHID NAGAR P.S. /220 /2025 () //	
559	D-ABLAPL/14375/2025	ARAKSHITA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /97 /2025 () //	
560	D-ABLAPL/14376/2025	NEWTON GHARANI @ NIHAR RANJAN GHARANI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARANGA /50 /2025 () //	
561	D-ABLAPL/14378/2025	SK. YASIN VS STATE OF ODISHA	MD. RIAZ VS	BARANGA /224 /2025 () //	
562	D-ABLAPL/14386/2025	GIRISH BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /103 /2025 () //	AOR20250000001C202500020
563	D-ABLAPL/14392/2025	JITENDRA KUMAR SAHOO @ JITU SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /117 /2025 () //	
564	D-ABLAPL/14394/2025	MAMATA RANI SATAPATHY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	HINDOL /131 /2025 () //	
565	D-ABLAPL/14395/2025	RAMESH SAHOO @ DHANESWAR SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	MARSHAGHAI /128 /2025 () //	
566	D-ABLAPL/14399/2025	MD. IMRAN VS STATE OF ODISHA	ANIRUDHA DAS VS	SAMBALPUR SADAR /107 /2024 () //	
567	D-ABLAPL/14401/2025	PARESH CHANDRA KISKU	PRAKASH RANJAN BARIK	RAIRANGPUR TOWN /99 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/14402/2025	STATE OF ODISHA PAPINA @ PAPI PARIDA	MANAS KUMAR CHAND	TANGI (KHURDA) /312 /2025	
		VS	VS	()	
569	D-ABLAPL/14405/2025	STATE OF ODISHA MANOJ KUMAR SAHU	RAKESH BEHERA	RASOL /37 /2019	
		VS	VS	()	
570	D-ABLAPL/14406/2025	STATE OF ODISHA GOURI SRIJA PATNAIK	AMULYA RATNA PANDA	NARAYANPATNA /45 /2025	
		VS	VS	()	
571	D-ABLAPL/14409/2025	STATE OF ODISHA HEMANTA KUMAR SAHU	RAKESH BEHERA	RASOL /37 /2019	
		VS	VS	()	
572	D-ABLAPL/14413/2025	STATE OF ODISHA HEMANTA DALAI	BHABANI SHANKAR DASPARIDA	MARSHAGHAI /113 /2025	
		VS	VS	()	
573	D-ABLAPL/14416/2025	STATE OF ODISHA ANAMA ROUT	BHABANI SHANKAR DASPARIDA	ANGUL SADAR PS /142 /2025	
		VS	VS	()	
574	D-ABLAPL/14420/2025	STATE OF ODISHA RANKANIDHI BEHERA	SURYA NARAYAN MISHRA	KANAS /86 /2023	
		VS	VS	()	
575	D-ABLAPL/14421/2025	STATE OF ODISHA BABU MALLIK @ CHANDRAMANI MALIK	ABINASH PANDA	JENAPUR /122 /2025	
		VS	VS	()	
576	D-ABLAPL/14423/2025	STATE OF ODISHA SUDHANSU KUMAR DAS	SUDEEP KUMAR SARANGI	EOW,BHUBANESWAR /2 /2025	
		VS	VS	()	
577	D-ABLAPL/14426/2025	STATE OF ODISHA PABITRA MOHAN BASANTARAY	MANAS KUMAR CHAND	INDUSTRIAL ESTATE PS /94 /2025	
		VS	VS	()	
578	D-ABLAPL/14427/2025	STATE OF ODISHA BIJAYA SEKHAR NAIK	GOURI KUMAR RATH	PHULBANI TOWN /228 /2024	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/14428/2025	STATE OF ODISHA KHANI DALEI @ KUMA DALAI VS	BIJAY KUMAR BEHERA VS	// BOLAGARH P.S. /328 /2024 ()	
580	D-ABLAPL/14429/2025	STATE OF ODISHA RASHMIRANJAN JENA @ BANTIA JENA VS	SATYABRATA DASH VS	// JENAPUR /164 /2025 ()	
581	D-ABLAPL/14432/2025	STATE OF ODISHA SUBRAT KUMAR BEHERA @ BUBUNA VS	BIJAY KUMAR BEHERA VS	// LAXMISAGAR P.S. /163 /2025 ()	
582	D-ABLAPL/14433/2025	STATE OF ODISHA SAPAN MANDAL VS	MANORANJAN MISHRA VS	// MARINE PST TALCHUA /71 /2022 ()	
583	D-ABLAPL/14444/2025	STATE OF ODISHA CHANDAN @ CHANDRA SEKHAR BISWAL VS	SANJIB KUMAR BHANJADEO VS	// RANPUR /102 /2025 ()	
584	D-ABLAPL/14448/2025	STATE OF ODISHA JAINA BEGUM VS	ASHOK KUMAR SARANGI VS	// JANKIA P.S. /137 /2025 ()	
585	D-ABLAPL/14449/2025	STATE OF ODISHA HARAPRASAD DAS @ TUKULU VS	SANJIB KUMAR BHANJADEO VS	// RANPUR /102 /2025 ()	
586	D-ABLAPL/14454/2025	STATE OF ODISHA SATYABHAMA PAIKARAY VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /96 /2025 ()	
587	D-ABLAPL/14455/2025	STATE OF ODISHA SUNIL ROUT VS	SANJIB KUMAR BHANJADEO VS	// RANPUR /102 /2025 ()	
588	D-ABLAPL/14459/2025	STATE OF ODISHA GITARANI @ GEETANJALI BEHERA VS	MANORANJAN ACHARYA VS	// ODAGAON /77 /2025 ()	
589	D-ABLAPL/14461/2025	STATE OF ODISHA TAPAS RANJAN MOHARANA VS	SITARAM SATAPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :12/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/14462/2025	BASUDEV BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //	
591	D-ABLAPL/14467/2025	SARANAJIB MAJHI @ CHARAN MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /47 /2025 () //	
592	D-ABLAPL/14469/2025	BIJAY KU. NAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIALI /61 /2025 () //	
593	D-ABLAPL/14471/2025	PRASANT KUMAR RAUTRAY @ RAUTARAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA SADAR /125 /2025 () //	
594	D-ABLAPL/14473/2025	SUNIL CHAMPATI @ ANIL CHAMPATI @ SUNIL KUMAR CHAMPATI VS STATE OF ODISHA	ANIL CHAMPATI PAUL VS	INDUSTRIAL ESTATE PS /107 /2025 () //	
595	D-ABLAPL/14475/2025	NILAM @ NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /341 /2024 () //	
596	D-ABLAPL/14478/2025	RAKESH DAS @ NATI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /47 /2025 () //	
597	D-ABLAPL/14480/2025	KANHU CHARAN SAHOO VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	RAGHUNATHPUR /72 /2025 () //	
598	D-ABLAPL/14481/2025	MOHAMMAD RIAZ @ MD REYAZ VS STATE OF ODISHA	JULU KHANSAMA VS	SAMBALPUR TOWN /140 /2025 () //	

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MISC CASES FILED on :12/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/18228/2025 STREV/ /	M/S. ACB (INDIA) LTD.,SUNDARGARH MP	ISHWAR MOHANTY	21/2025
2	D-CRLMP/11179/2025 CRLMP/502/2025	UTTAM CHARAN SWAIN MP		114/2025
3	D-JCRLA/18085/2024 JCRLA/99/2024	JITENDRA KUMAR MP	M/S. ASHOK DAS, M.R.DASH, A.K.MOHANTY, R.NAYAK	125/2025
4	D-JCRLA/18085/2024 JCRLA/99/2024	JITENDRA KUMAR MP	M/S. ASHOK DAS, M.R.DASH, A.K.MOHANTY, R.NAYAK	126/2025
5	D-JCRLA/18085/2024 JCRLA/99/2024	JITENDRA KUMAR MP	M/S. ASHOK DAS, M.R.DASH, A.K.MOHANTY, R.NAYAK	127/2025
6	D-CONTC/16815/2025 CONTC/ /	NALINIKANTA MOHAPATRA MP	KUNJA SUNDAR DAS	195/2025
7	D-CONTC/21678/2024 CONTC/4247/2024	KSHIROD KUMAR PATI MP	SAILABALA JENA	196/2025
8	D-RVWPET/16376/2025 RVWPET/122/2025	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	214/2025
9	D-RVWPET/16863/2025 RVWPET/ /	MANORANJAN MOHANTY MP	SUMIT KUMAR MOHANTY	215/2025
10	D-RPFAM/19794/2025 RPFAM/ /	PITABAS BARIK MP	ATMAJIT MANMITH DAS	222/2025
11	D-RPFAM/19794/2025 RPFAM/ /	PITABAS BARIK MP	ATMAJIT MANMITH DAS	223/2025
12	D-RPFAM/19038/2025 RPFAM/135/2025	RABI NARAYAN MISHRA MP	SOUMYA SEKHAR PARIDA	224/2025
13	D-RPFAM/120/2015 RPFAM/120/2015	SUJIT KU.DALAI MP		225/2025
14	D-RPFAM/17474/2025 RPFAM/ /	SHIVANI TIWARI MP	PABITRA KUMAR NAYAK	226/2025
15	D-CMAPL/18191/2025 CMAPL/ /	KALIKA PARIDA MP	ADV.	274/2025
16	D-MATA/14227/2025 MATA/ /	MONALISHA PATRO MP	BISWARANJAN MAHARATHA	280/2025
17	D-MATA/272/2023 MATA/272/2023	TANAYA MISHRA MP		281/2025
18	D-MATA/354/2023 MATA/354/2023	SAMBIT KUMAR PANDA MP	SHIB SHANKAR MOHANTY	282/2025
19	D-MATA/180/2022 MATA/180/2022	VIVEK NAYAK MP	M/S J.K.KHANDAYATRAY, S.N.B.RAY, S.MOHAPATRA	283/2025
20	D-CRLREV/14343/2025 CRLREV/ /	BODALA VENKATA RAMANA @ RAVANABRAHMANANDA TRIPATHY MP		401/2025
21	D-CRLREV/239/2022 CRLREV/239/2022	SIVANAND CHOUDHURY MP	SOUBHAGYA KUMAR DASH,S.K.TRIPATHY	402/2025
22	D-CRLREV/14371/2025 CRLREV/ /	JAGANNATH DAKUA MP	LAMBODAR ACHARI	403/2025
23	D-CRLREV/14371/2025 CRLREV/ /	JAGANNATH DAKUA MP	LAMBODAR ACHARI	404/2025
24	D-CRLREV/14371/2025 CRLREV/ /	JAGANNATH DAKUA MP	LAMBODAR ACHARI	405/2025
25	D-CRLREV/14411/2025 CRLREV/ /	KALIA @ ARUNA HARIJAN @ BHATRA MP	ANIRUDHA DAS	406/2025
26	D-CRLREV/14411/2025	KALIA @ ARUNA HARIJAN @ BHATRA	ANIRUDHA DAS	

	CRLREV/ /	MP		407/2025
27	D-CRLREV/7321/2025	NESAR KHAN	MD.G.MADANI	
	CRLREV/141/2025	MP		408/2025
28	D-CRLREV/14440/2025	DABY KUMBHAR	HIMANSHU SEKHAR MISHRA	
	CRLREV/ /	MP		409/2025
29	D-CRLREV/14465/2025	ROHIT SARKAR	PRANAB RANJAN CHHATOI	
	CRLREV/ /	MP		410/2025
30	D-FAO/20024/2025	D.M., NATIONAL INSURANCE CO.LTD., CUPRAKANTA KUMAR MAHALI		
	FAO/ /	MP		419/2025
31	D-FAO/12597/2025	NATIONAL INSURANCE COMPANY LTD. JYOTI RANJAN DEO		
	FAO/185/2025	MP		420/2025
32	D-FAO/130/2020	TAPAS KU.MOHAPATRA	M/S.L.K.MOHANTY	
	FAO/130/2020	MP		421/2025
33	D-FAO/20065/2025	D.M. LEGAL T.P. CLAIM CELL, NEW INDIA	ABSU BASU MOHAPATRA, BBSR	
	FAO/ /	MP		422/2025
34	D-BLAPL/5249/2025	KAILASH CHANDRA BHOI	GOPAL PRASAD JENA	
	BLAPL/2062/2025	MP		557/2025
35	D-BLAPL/31526/2024	SANJAY KUMAR PRADHAN @ SANJU	DEVASHIS PANDA	
	BLAPL/10679/2024	MP		558/2025
36	D-BLAPL/3565/2025	SANJAY PRADHAN @ SANJU	DEVASHIS PANDA	
	BLAPL/1334/2025	MP		559/2025
37	D-BLAPL/11618/2025	FIROJ MALLICK @ FIROZ MALLICK	DUSHMANTA SAHOO	
	BLAPL/4324/2025	MP		560/2025
38	D-BLAPL/12812/2025	SONIA TRIPATHY	ARUN KUMAR ACHARYA	
	BLAPL/4599/2025	MP		561/2025
39	D-BLAPL/12812/2025	SONIA TRIPATHY	ARUN KUMAR ACHARYA	
	BLAPL/4599/2025	MP		562/2025
40	D-BLAPL/19903/2024	KALIM KHAN @ JAGU @ SUKUTA @ PUSHPA		
	BLAPL/6796/2024	MP		563/2025
41	D-BLAPL/36224/2024	MD. SONU		
	BLAPL/12251/2024	MP		564/2025
42	D-BLAPL/14361/2025	KUMAR PRINCE RAJ	CHITTA RANJAN SAHU	
	BLAPL/ /	MP		565/2025
43	D-BLAPL/9215/2025	RAHUL DANGRI	MANORANJAN PADHY	
	BLAPL/3395/2025	MP		566/2025
44	D-BLAPL/32357/2024	SUNDERLAL NAG @ NEPAL	MANORANJAN PADHY	
	BLAPL/11346/2024	MP		567/2025
45	D-BLAPL/11500/2025	SOMNATH PRASKA	MANORANJAN PADHY	
	BLAPL/4189/2025	MP		568/2025
46	D-BLAPL/14397/2025	SIPUN MOHANTY	ANIRUDHA DAS	
	BLAPL/ /	MP		569/2025
47	D-BLAPL/10489/2025	BABUNA SAHANI		
	BLAPL/3830/2025	MP		570/2025
48	D-BLAPL/6126/2025	KAMALAKANTO MOHANTO		
	BLAPL/2307/2025	MP		571/2025
49	D-BLAPL/583/2025	SUKANTA BEHERA @ KAMAL	JYOTIRMAYA SAHOO	
	BLAPL/318/2025	MP		572/2025
50	D-BLAPL/11875/2025	SAROJ PRADHAN	SATYA RANJAN MULIA	
	BLAPL/4249/2025	MP		573/2025
51	D-RSA/19889/2025	ANASWIYA BARIK@SARANGI	HIMANSU SEKHAR SAHU	
	RSA/ /	MP		709/2025
52	D-RSA/19835/2025	SARASWATI BADHEI	RABINDRA NATH DEBATA	
	RSA/ /	MP		710/2025
53	D-RSA/263/2002	SMT.BAIDHAI SETHI	M/S.S.K.PADHI, M/S. PRANOY MOHANTY,P.K.NAYAK,P.K.PASAYAT,S	
	RSA/263/2002	MP		711/2025
54	D-RSA/20084/2025	RADHAKANTA BEHERA@NANKU BEHERA	ASHUTOSH MOHANTA	
	RSA/ /	MP		712/2025
55	D-RSA/20107/2025	HEMSAGAR PATEL	ABHAYA KUMAR SHARMA	
	RSA/ /	MP		713/2025
56	D-RSA/20150/2025	PRATAP KISHORE BARIK	SATYANARAYAN MOHAPATRA	
	RSA/ /	MP		714/2025
57	D-CMP/19778/2025	SARAT KUMAR MISHRA	SAILABALA JENA	
	CMP/ /	MP		758/2025

58	D-CMP/19790/2025 CMP/ /	CHAITAN MAJHI MP	PABITRA KUMAR NAYAK	759/2025
59	D-CMP/19808/2025 CMP/ /	NITYANANDA SAHOO MP	ASHOK KUMAR SAHOO	760/2025
60	D-CMP/19847/2025 CMP/ /	SK.GOLAM MOHIUDDIN MP	SOUMYA MISHRA	761/2025
61	D-CMP/19926/2025 CMP/ /	JAYANTI MOHANTY MP	JANGYA PRAKASH PARIDA	762/2025
62	D-CMP/19955/2025 CMP/ /	PARBATI PAL MP	VIVEKANAND JENA	763/2025
63	D-CMP/19954/2025 CMP/ /	RAGHUNATH BADAJENA MP	BHASKAR CHANDRA PANDA	764/2025
64	D-CMP/19886/2025 CMP/ /	SULOCHANA BHUYAN MP	KISHORE KUMAR MISHRA	765/2025
65	D-CMP/19966/2025 CMP/ /	RATNAPRAVA MISHRA MP	TANMAY MISHRA	766/2025
66	D-CMP/20034/2025 CMP/ /	SASHIREKHA JENA MP	MANOJ KUMAR MOHANTY	767/2025
67	D-ABLAPL/5933/2025 ABLAPL/2265/2025	DILLIP JENA MP		985/2025
68	D-ABLAPL/8265/2025 ABLAPL/3170/2025	PADMANAV BEHERA MP		986/2025
69	D-ABLAPL/3354/2025 ABLAPL/1350/2025	SRIMATI MALLICK MP		987/2025
70	D-ABLAPL/12588/2025 ABLAPL/4839/2025	DAUD @ SK. DAUD ALLI MP		988/2025
71	D-ABLAPL/7103/2025 ABLAPL/2641/2025	KARTIK NAIK @ KARTIKA NAIK MP		989/2025
72	D-ABLAPL/3456/2024 ABLAPL/1417/2024	SK. JUMA MP	MANOJ KUMAR PANDA	990/2025
73	D-ABLAPL/12516/2025 ABLAPL/4980/2025	SWAGATIKA ROUT MP	GAUTAM CHARAN ROUT	991/2025
74	D-ABLAPL/4615/2025 ABLAPL/1745/2025	KABI PRADHAN MP		992/2025
75	D-ABLAPL/16301/2021 ABLAPL/16301/2021	SWAPNARANI PATTANAYAKA @ PATTANAIAK MP		993/2025
76	D-ABLAPL/1406/2025 ABLAPL/612/2025	SATYAJIT PATRA MP	KISHORE CHANDRA RAJUGURU MOHAPATRA	994/2025
77	D-ABLAPL/7715/2025 ABLAPL/2986/2025	MAHES SAHU MP		995/2025
78	D-ABLAPL/11807/2025 ABLAPL/4627/2025	BISHNU PRASAD SAHU MP		996/2025
79	D-MACA/19818/2025 MACA/ /	SITA SAHOO MP	PRADEEP KUMAR MISHRA	1294/2025
80	D-MACA/19828/2025 MACA/ /	JHUMURI JENA MP	PRADEEP KUMAR MISHRA	1295/2025
81	D-MACA/19843/2025 MACA/ /	JASHODA PALEI MP	PRADEEP KUMAR MISHRA	1296/2025
82	D-MACA/19848/2025 MACA/ /	MAMI SWAIN MP	PRADEEP KUMAR MISHRA	1297/2025
83	D-MACA/19858/2025 MACA/ /	KAMADEV SAHU MP	RAMESH CHANDRA PRADHAN	1298/2025
84	D-MACA/19858/2025 MACA/ /	KAMADEV SAHU MP	RAMESH CHANDRA PRADHAN	1299/2025
85	D-MACA/54530/2024 MACA/145/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD.,CUTTACK MP	ANUPAMA DASH	1300/2025
86	D-MACA/19919/2025 MACA/ /	NATIONAL INSURANCE CO. LTD.,CUTTACK MP	KIBEDITA MOHANTY	1301/2025
87	D-MACA/17285/2025 MACA/510/2025	R.M., NEW INDIA ASSURANCE CO. LTD.,KHERSA MP	HIRSANTA KUMAR MAHALI	1302/2025
88	D-MACA/20053/2025 MACA/ /	MANAGER CLAIM(LEGAL),CHOLA M.S.GENERAL INSURANCE CO. LTD.,BBSR MP	SONIA INSURANCE	1303/2025
89	D-MACA/20069/2025	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.,BBSR	DEEPI, BBSR KHAN	

	MACA/ /	MP		1304/2025
90	D-MACA/18409/2025	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.	AKHIL K KHAN	
	MACA/ /	MP		1305/2025
91	D-MACA/19975/2025	GURU CHARAN PRADHAN	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1306/2025
92	D-MACA/813/2023	SANJUKTA PATTNAIK	DEBASISH PATNAIK	
	MACA/813/2023	MP		1307/2025
93	D-MACA/813/2023	SANJUKTA PATTNAIK	DEBASISH PATNAIK	
	MACA/813/2023	MP		1308/2025
94	D-CRLMC/21478/2024	PRASANTA DAS@PASA		
	CRLMC/2810/2024	MP		1309/2025
95	D-MACA/19975/2025	GURU CHARAN PRADHAN	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1309/2025
96	D-MACA/1173/2023	MALILITA RAITA	DEBASISH PATNAIK	
	MACA/1173/2023	MP		1310/2025
97	D-CRLMC/9460/2025	AJU@SK.AZHARUDDIN		
	CRLMC/1328/2025	MP		1310/2025
98	D-MACA/1173/2023	MALILITA RAITA	DEBASISH PATNAIK	
	MACA/1173/2023	MP		1311/2025
99	D-CRLMC/35164/2024	NARESH PANI		
	CRLMC/4435/2024	MP		1311/2025
100	D-MACA/16777/2025	KAILASH CHANDRA PRADHAN	DEBASISH PATNAIK	
	MACA/ /	MP		1312/2025
101	D-CRLMC/35164/2024	NARESH PANI		
	CRLMC/4435/2024	MP		1312/2025
102	D-MACA/20101/2025	CHAKRADHAR PADHY	KARUNAKAR NAYAK	
	MACA/ /	MP		1313/2025
103	D-CRLMC/14356/2025	BANAMALI MAHANTA	ARIJEET MISHRA	
	CRLMC/ /	MP		1313/2025
104	D-CRLMC/14367/2025	JEEBANANANDA MAHARANA	SASWATA PATNAIK	
	CRLMC/ /	MP		1314/2025
105	D-MACA/16777/2025	KAILASH CHANDRA PRADHAN	DEBASISH PATNAIK	
	MACA/ /	MP		1314/2025
106	D-MACA/20101/2025	CHAKRADHAR PADHY	KARUNAKAR NAYAK	
	MACA/ /	MP		1315/2025
107	D-CRLMC/13497/2025	ASHISH KUMAR JENA	MUKESH PANDA	
	CRLMC/1686/2025	MP		1315/2025
108	D-CRLMC/14379/2025	BIBEK @ VIBEK @ BIBEKANANDA BEHERA	ANGALA KISHORE PANDA	
	CRLMC/ /	MP		1316/2025
109	D-MACA/16771/2025	DHANA MARANDI	DEBASISH PATNAIK	
	MACA/ /	MP		1316/2025
110	D-MACA/16774/2025	DEEPAK KUMAR SAHU	DEBASISH PATNAIK	
	MACA/ /	MP		1317/2025
111	D-CRLMC/14380/2025	BIBEK @ VIBEK @ BIBEKANANDA BEHERA	ANGALA KISHORE PANDA	
	CRLMC/ /	MP		1317/2025
112	D-CRLMC/4215/2025	PABITRA KUMAR MOHAPATRA		
	CRLMC/597/2025	MP		1318/2025
113	D-MACA/20125/2025	SURESH CHANDRA PAL	PRABASH CHANDRA PATTANAIAK	
	MACA/ /	MP		1318/2025
114	D-CRLMC/14414/2025	BARENDRA PATRA	PRATIK DASH	
	CRLMC/ /	MP		1319/2025
115	D-MACA/20125/2025	SURESH CHANDRA PAL	PRABASH CHANDRA PATTANAIAK	
	MACA/ /	MP		1319/2025
116	D-CRLMC/14438/2025	SARBESWAR RAY	CHITTA RANJAN LENKA	
	CRLMC/ /	MP		1320/2025
117	D-CRLMC/14451/2025	SOMANATH PADHY	MANAS KUMAR CHAND	
	CRLMC/ /	MP		1321/2025
118	D-CRLMC/14468/2025	AJIT KUMAR NAYAK	TUKUNA KUMAR MISHRA	
	CRLMC/ /	MP		1322/2025
119	D-CRLA/14314/2025	HIMANSHU LENKA	SIDHANT DWIBEDI	
	CRLA/ /	MP		1356/2025
120	D-CRLA/14314/2025	HIMANSHU LENKA	SIDHANT DWIBEDI	
	CRLA/ /	MP		1357/2025

121	D-CRLA/14319/2025 CRLA/ /	SIMANCHALA BEHERA MP	SAROJ KUMAR PADHY	1358/2025
122	D-CRLA/14319/2025 CRLA/ /	SIMANCHALA BEHERA MP	SAROJ KUMAR PADHY	1359/2025
123	D-CRLA/14339/2025 CRLA/ /	BIPIN BEHERA @ CHINTAMANI SETHY MP	RAMESH CHANDRA BEHERA	1360/2025
124	D-CRLA/14339/2025 CRLA/ /	BIPIN BEHERA @ CHINTAMANI SETHY MP	RAMESH CHANDRA BEHERA	1361/2025
125	D-CRLA/219/2020 CRLA/219/2020	RANJIT SAHU MP	ANIRUDHA DAS	1362/2025
126	D-CRLA/14396/2025 CRLA/ /	BHAGRATHI DEEP MP	AMULYA RATNA PANDA	1363/2025
127	D-CRLA/14396/2025 CRLA/ /	BHAGRATHI DEEP MP	AMULYA RATNA PANDA	1364/2025
128	D-CRLA/295/2022 CRLA/295/2022	RAJU BIRUA MP	LALITENDU BHUYAN	1365/2025
129	D-CRLA/14472/2025 CRLA/ /	TIKAMANI @ TIKA MEHER MP	JUGALA KISHORE PANDA	1366/2025
130	D-CRLA/14472/2025 CRLA/ /	TIKAMANI @ TIKA MEHER MP	JUGALA KISHORE PANDA	1367/2025
131	D-CRLA/14472/2025 CRLA/ /	TIKAMANI @ TIKA MEHER MP	JUGALA KISHORE PANDA	1368/2025
132	D-WA/19796/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2432/2025
133	D-WA/19796/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2433/2025
134	D-WA/19798/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2434/2025
135	D-WA/19798/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2435/2025
136	D-WA/19802/2025 WA/ /	STATE OF ODISHA MP	JYOTSNAMAYEE SAHOO,A.S.C	2436/2025
137	D-WA/19802/2025 WA/ /	STATE OF ODISHA MP	JYOTSNAMAYEE SAHOO,A.S.C	2437/2025
138	D-WA/12297/2025 WA/ /	NTPC LTD. MP	NILAMADHAB SARKAR	2438/2025
139	D-WA/12298/2025 WA/ /	NTPC LTD., NEW DELHI MP	NILAMADHAB SARKAR	2439/2025
140	D-WA/1303/2023 WA/1303/2023	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2440/2025
141	D-WA/19964/2025 WA/ /	AKSHYA DHALA@AKSHAY DHAL MP	PRASANTA KUMAR SATAPATHY	2441/2025
142	D-WA/19964/2025 WA/ /	AKSHYA DHALA@AKSHAY DHAL MP	PRASANTA KUMAR SATAPATHY	2442/2025
143	D-WA/5936/2025 WA/415/2025	RAJDHANI COIR, BBSR MP	RAMACHANDRA PANIGRAHY	2443/2025
144	D-WA/660/2023 WA/660/2023	STATE OF ODISHA MP	SIBANI SHANKAR PRADHAN, A.G.A.	2444/2025
145	D-WA/662/2023 WA/662/2023	STATE OF ODISHA MP	SIBANI SHANKAR PRADHAN, A.G.A.	2445/2025
146	D-WA/19938/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2446/2025
147	D-WA/19938/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2447/2025
148	D-WA/19938/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2448/2025
149	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	2449/2025
150	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	2450/2025
151	D-WP(C)/19769/2025 WP(C)/ /	RAJIB LOCHAN SAHOO MP	NALINI KANTA DASH	8139/2025
152	D-WP(C)/19770/2025	RAJIB LOCHAN SAHOO	NALINI KANTA DASH	

	WP(C)/ /	MP		8140/2025
153	D-WP(C)/17782/2025 WP(C)/12039/2025	M/S ABHILASHA COMMERCIAL PRIVATE SARITA PRASANNA SARANGI MP		8141/2025
154	D-WP(C)/19772/2025 WP(C)/ /	UPAMA MAHARATHA MP	SANGRAM KUMAR SINGH	8142/2025
155	D-WP(C)/19777/2025 WP(C)/13581/2025	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	8143/2025
156	D-WP(C)/19780/2025 WP(C)/13623/2025	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	8144/2025
157	D-WP(C)/19785/2025 WP(C)/13583/2025	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	8145/2025
158	D-WP(C)/19793/2025 WP(C)/13591/2025	MAHESH CHANDRA DIKHIT MP	ALOK KUMAR PANDA	8146/2025
159	D-WP(C)/19801/2025 WP(C)/13564/2025	DR.NARAYAN PRASAD MODI MP	ANJAN KUMAR BISWAL	8147/2025
160	D-WP(C)/19442/2025 WP(C)/13200/2025	SAROJ KUMAR PALEI MP	KARUNAKAR RATH	8148/2025
161	D-WP(C)/19806/2025 WP(C)/13562/2025	PHAKIR MOHAN NAIK MP	JAYDEEP PAL	8149/2025
162	D-WP(C)/19771/2025 WP(C)/13614/2025	R.K.AGENCY,BBSR MP	ATMAJIT MANMITH DAS	8150/2025
163	D-WP(C)/19539/2025 WP(C)/ /	PRAMILA SAHU MP	NIRANJAN LENKA	8151/2025
164	D-WP(C)/19773/2025 WP(C)/ /	BINODINI INFRACTRUCTURE PVT LTD MP	PRABODHA CHANDRA NAYAK	8152/2025
165	D-WP(C)/19813/2025 WP(C)/13576/2025	SUSHREE NIBEDITA SWAIN MP	SASWATI MOHAPATRA	8153/2025
166	D-WP(C)/19814/2025 WP(C)/13515/2025	SURESH CHANDRA PATEL MP	BISWAMBAR MOHANTY	8154/2025
167	D-WP(C)/17505/2025 WP(C)/12114/2025	RAKESH RANJAN KAR MP	DAYANANDA MOHAPATRA(SR.ADV)	8155/2025
168	D-WP(C)/16834/2025 WP(C)/12381/2025	DEEPAK KUMAR PADHI MP	DAYANANDA MOHAPATRA(SR.ADV)	8156/2025
169	D-WP(C)/19817/2025 WP(C)/13593/2025	DIPTIMAYEE ROUL MP	SASWATI MOHAPATRA	8157/2025
170	D-WP(C)/18741/2025 WP(C)/12865/2025	SUBRAT KUMAR PADHY MP	DAYANANDA MOHAPATRA(SR.ADV)	8158/2025
171	D-WP(C)/19822/2025 WP(C)/13638/2025	NAMITA PATNAIK MP	JANMEJAYA KATIKIA	8159/2025
172	D-WP(C)/19823/2025 WP(C)/ /	JOHN MAHIPAL MINZ MP	SOUMENDRA PATTANAIAK	8160/2025
173	D-WP(C)/19825/2025 WP(C)/13587/2025	SANTANU KUMAR DASH MP	MANOJA KUMAR KHUNTIA	8161/2025
174	D-WP(C)/28516/2021 WP(C)/28516/2021	JITENDRA KUMAR BHUYAN MP		8162/2025
175	D-WP(C)/19834/2025 WP(C)/ /	ANADI CHARAN JENA MP	PARSURAM PARIJA	8163/2025
176	D-WP(C)/15761/2025 WP(C)/10913/2025	SUMATI XALXO MP	DHANOJ KUMAR SAHOO	8164/2025
177	D-WP(C)/19844/2025 WP(C)/13537/2025	SANGHAMITRA MAHAPATRA MP	SAMEER KUMAR DAS	8165/2025
178	D-WP(C)/14386/2025 WP(C)/10457/2025	BIBHU PRASAD MISHRA MP	S.S.RAO	8166/2025
179	D-WP(C)/54678/2024 WP(C)/33256/2024	CHARUBALA DEBATA MP		8167/2025
180	D-WP(C)/19849/2025 WP(C)/ /	DHANANJAY BADHEI MP	ARUN KUMAR PATRA	8168/2025
181	D-WP(C)/19850/2025 WP(C)/13571/2025	BAIRAGI CHARAN NAYAK MP	GOKULANANDA PARIDA	8169/2025
182	D-WP(C)/15838/2025 WP(C)/10828/2025	JHULA DEI MP	GOPINATH MISHRA	8170/2025
183	D-WP(C)/19851/2025 WP(C)/ /	GOPAL CHANDRA JENA MP	SASWATI MOHAPATRA	8171/2025

184	D-WP(C)/54577/2024 WP(C)/33252/2024	DHARANIDHAR NANDA MP		8172/2025
185	D-WP(C)/19856/2025 WP(C)/ /	BINAYA BACHAN SAHOO MP	SAIBRATA RATH	8173/2025
186	D-WP(C)/19855/2025 WP(C)/ /	JIRU CHENNAYA REDDY MP	SAIBRATA RATH	8174/2025
187	D-WP(C)/19857/2025 WP(C)/ /	P. SATYANARAYAN MP	SAIBRATA RATH	8175/2025
188	D-WP(C)/19867/2025 WP(C)/ /	JIRU. CHENNAYA REDDY MP	SAIBRATA RATH	8176/2025
189	D-WP(C)/19868/2025 WP(C)/ /	DR.SUBHASHREE KARISHMA CHOUDHURY MP	SIR KUMAR PUROHIT	8177/2025
190	D-WP(C)/17522/2025 WP(C)/12737/2025	SOURAV SEKHAR BEHERA MP		8178/2025
191	D-WP(C)/19788/2025 WP(C)/ /	BINODINI INFRACTRUCTURE PVT LTD MP	PRABODHA CHANDRA NAYAK	8179/2025
192	D-WP(C)/8488/2025 WP(C)/6857/2025	TAPAN KUMAR MANDAL MP	TAPAN KUMAR MANDAL (IN PERSON)	8180/2025
193	D-WP(C)/6724/2025 WP(C)/5136/2025	BIKASH KUJUR MP		8181/2025
194	D-WP(C)/19885/2025 WP(C)/ /	DOLAGOVINDA MAHANTA MP	ARIJEET MISHRA	8182/2025
195	D-WP(C)/19887/2025 WP(C)/ /	PRAMOD KUMAR KAR @ PRAMOD KAR MP	ARIJEET MISHRA	8183/2025
196	D-WP(C)/29055/2023 WP(C)/29055/2023	BISWAJEET BACHHA MP		8184/2025
197	D-WP(C)/19891/2025 WP(C)/ /	MADAN MOHAN MALLIK MP	ARIJEET MISHRA	8185/2025
198	D-WP(C)/19826/2025 WP(C)/ /	PINKI KUMARI BISWAL MP	SRINIVAS MOHANTY	8186/2025
199	D-WP(C)/19689/2025 WP(C)/13414/2025	BHANJA KISHORE PATTANAIAK MP	ALEKH CHANDRA MOHANTY	8187/2025
200	D-WP(C)/19904/2025 WP(C)/ /	DEBAPRASAD SAMAL MP	SANGRAM KESHARI MISHRA	8188/2025
201	D-WP(C)/19854/2025 WP(C)/ /	JITENDRA BHUYAN MP	KISHORE KUMAR MISHRA	8189/2025
202	D-WP(C)/19910/2025 WP(C)/ /	NIBEDITA SAHOO MP	PRASANTA KUMAR NANDA	8191/2025
203	D-WP(C)/2338/2012 WP(C)/2338/2012	JAGATBANDHU SAMAL MP		8192/2025
204	D-WP(C)/19916/2025 WP(C)/13634/2025	SWETA DHRUBA PANIGRAHY MP	TANMAY MISHRA	8193/2025
205	D-WP(C)/19918/2025 WP(C)/ /	BASANTI MOHANTY MP	SUBHRANSU BHUSAN MOHANTY	8194/2025
206	D-WP(C)/38711/2023 WP(C)/38711/2023	HARIPRIYA NAYAK MP		8195/2025
207	D-WP(C)/19859/2025 WP(C)/13596/2025	KHIRODNATH KHUNTIA MP	ATUL TRIPATHY	8196/2025
208	D-WP(C)/19923/2025 WP(C)/ /	BAIRAGI BISWAL MP	AMIYA KUMAR MISHRA	8197/2025
209	D-WP(C)/19928/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECTRICAL), BANSARI MP	PRANJIT KUMAR TRIPATHY	8198/2025
210	D-WP(C)/19924/2025 WP(C)/ /	NARAYAN BEHERA MP	DEEPAK KUMAR MOHAPATRA	8199/2025
211	D-WP(C)/12249/2025 WP(C)/8720/2025	DR. KAIBALYA KUMAR RATH MP	BUDHADEV ROUTRAY	8200/2025
212	D-WP(C)/19939/2025 WP(C)/ /	GOLAKHA @ SATRUGHNA SAHOO MP	PRATYUSHA NAIDU	8201/2025
213	D-WP(C)/12249/2025 WP(C)/8720/2025	DR. KAIBALYA KUMAR RATH MP	BUDHADEV ROUTRAY	8202/2025
214	D-WP(C)/19957/2025 WP(C)/ /	PABITRA SUNDARAY MP	PRONOY MOHANTY	8203/2025
215	D-WP(C)/11888/2025	M/S FLOWMORE LIMITED	MOHIT AGARWAL	

	WP(C)/8690/2025	MP		8204/2025
216	D-WP(C)/19927/2025 WP(C)/ /	RASMITA PAL @ RASHMITA MP	KULDEEP MOHANTY	8205/2025
217	D-WP(C)/19959/2025 WP(C)/13609/2025	SUBASH CHANDRA NANDA MP	DEBAJYOTI CHATTERJEE	8206/2025
218	D-WP(C)/19961/2025 WP(C)/13611/2025	BINAYA PRASAD NANDA MP	DEBAJYOTI CHATTERJEE	8207/2025
219	D-WP(C)/12964/2025 WP(C)/9352/2025	SUBHAS CHANDRA PATNAIK MP	BIBHUTI BHUSAN MISHRA	8208/2025
220	D-WP(C)/11251/2025 WP(C)/8232/2025	BALAKRISHNA SAHOO MP	SATYANARAYAN MOHAPATRA	8209/2025
221	D-WP(C)/14365/2023 WP(C)/14365/2023	BRAJABANDHU BEHURA MP	MANAS KUMAR CHAND	8210/2025
222	D-WP(C)/16479/2022 WP(C)/16479/2022	BISWANATH DAS MP		8211/2025
223	D-WP(C)/19930/2025 WP(C)/ /	SEK MUJHAMUDDIN MP	MANAS PATI	8212/2025
224	D-WP(C)/18591/2025 WP(C)/13247/2025	D SATYABHUSAN MP	AMITABH MISHRA	8213/2025
225	D-WP(C)/19972/2025 WP(C)/ /	GEETANJALI KHADANGA MP	AMIT KUMAR SAHU	8214/2025
226	D-WP(C)/19981/2025 WP(C)/13621/2025	BHABANI SHANKAR SAHOO MP	RAJIB RATH	8215/2025
227	D-WP(C)/19979/2025 WP(C)/ /	TAPAS RANJAN PATTNAYAK MP	AMIT KUMAR SAHU	8216/2025
228	D-WP(C)/19987/2025 WP(C)/ /	JEETENDRA KUMAR PRADHAN MP	AMIT KUMAR SAHU	8217/2025
229	D-WP(C)/13287/2025 WP(C)/9495/2025	ROJALIN PARIDA MP	SUBHRANSU BHUSAN MOHANTY	8218/2025
230	D-WP(C)/19989/2025 WP(C)/ /	MAHERJAN BIBI MP	DILLIP KUMAR RAY	8219/2025
231	D-WP(C)/18741/2025 WP(C)/12865/2025	SUBRAT KUMAR PADHY MP	SOURAV DAS	8220/2025
232	D-WP(C)/19991/2025 WP(C)/ /	SURENDRA KUMAR DIHUDI MP	AMIT KUMAR SAHU	8221/2025
233	D-WP(C)/19994/2025 WP(C)/ /	HAREKRISHNA NAYAK MP	AMIT KUMAR SAHU	8222/2025
234	D-WP(C)/19997/2025 WP(C)/ /	HEMALATA HARIJAN MP	AMIT KUMAR SAHU	8223/2025
235	D-WP(C)/20000/2025 WP(C)/ /	PARESH BISSOYI MP	AMIT KUMAR SAHU	8224/2025
236	D-WP(C)/34912/2024 WP(C)/21340/2024	DALIMA NAIK MP		8225/2025
237	D-WP(C)/20003/2025 WP(C)/ /	ALALA MANOJ MP	AMIT KUMAR SAHU	8226/2025
238	D-WP(C)/20005/2025 WP(C)/ /	KRUSHNA CHANDRA PANDA MP	AMIT KUMAR SAHU	8227/2025
239	D-WP(C)/20010/2025 WP(C)/ /	TAPAN KUMAR SAHA MP	AMIT KUMAR SAHU	8228/2025
240	D-WP(C)/20011/2025 WP(C)/ /	PRASANTA KUMAR SINGH MP	DIGAMBARA MISHRA	8229/2025
241	D-WP(C)/20013/2025 WP(C)/ /	MAHESWAR SAHOO MP	BAIDHAR SAHOO	8230/2025
242	D-WP(C)/20015/2025 WP(C)/ /	K. JYOTI MERI SWARUPA RANI MP	AMIT KUMAR SAHU	8231/2025
243	D-WP(C)/20019/2025 WP(C)/ /	SASANKA KUMAAR DASH MP	AMIT KUMAR SAHU	8232/2025
244	D-WP(C)/20022/2025 WP(C)/ /	KHAOGALI CLEAN STREET FOOD HUB OWNERS ASSOCIATION MP	INDRANIS ANANTAN MOHAPATRA	8233/2025
245	D-WP(C)/20029/2025 WP(C)/ /	DEBADUTTA TRIPATHY MP	LALIT KUMAR MAHARANA	8234/2025
246	D-WP(C)/20031/2025 WP(C)/ /	BABITA PARIDA MP	BHARAT BHUSAN ROURAY	8235/2025

247	D-WP(C)/19982/2025 WP(C)/ /	M/S K.K.R. AQUATICS MP	KANANBALA ROY CHOUDHURY	8236/2025
248	D-WP(C)/20032/2025 WP(C)/ /	SASMITA BEHERA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	8237/2025
249	D-WP(C)/16393/2025 WP(C)/11515/2025	BHASKAR BEHERA MP		8238/2025
250	D-WP(C)/20037/2025 WP(C)/ /	LALITA DAS @ LALITA DASH MP	SABYA SACHI SUTAR	8239/2025
251	D-WP(C)/20041/2025 WP(C)/ /	RABINDRA PANDA MP	SUSHANTA KUMAR MISHRA	8240/2025
252	D-WP(C)/18928/2025 WP(C)/12861/2025	JANAKI BHUSAN HABODASINGH MP	JAGAMOHAN PATTANAIAK	8241/2025
253	D-WP(C)/19984/2025 WP(C)/ /	M/S AKHYAYA KUMAR PRADHAN MP	KANANBALA ROY CHOUDHURY	8242/2025
254	D-WP(C)/20043/2025 WP(C)/ /	SHANTILATA BEHERA MP	AMITABH MISHRA	8243/2025
255	D-WP(C)/14267/2018 WP(C)/14267/2018	TARINI THAKURANI BIJE GOKARNESWARM/S.SHIB SHANKAR MOHANTY MP		8244/2025
256	D-WP(C)/17705/2022 WP(C)/17705/2022	BIJAY KUMAR PANI MP	SUVASHISH PATTANAIAK	8245/2025
257	D-WP(C)/20051/2025 WP(C)/ /	ABHIMANYU PANDA MP	FALGUNI RAJGURU MOHAPATRA	8246/2025
258	D-WP(C)/10802/2025 WP(C)/8073/2025	RABINDRA PRADHAN MP		8247/2025
259	D-WP(C)/20054/2025 WP(C)/ /	GORACHAND MURMU MP	KSHIROD KUMAR ROUT	8248/2025
260	D-WP(C)/20064/2025 WP(C)/ /	BISWAMBAR DAS MP	BHASKAR CHANDRA PANDA	8249/2025
261	D-WP(C)/20072/2025 WP(C)/ /	BAIDYANATH PRUSTY MP	ARJUNA CHARANA BEHERA	8250/2025
262	D-WP(C)/20076/2025 WP(C)/ /	SUSANTA KUMAR JENA MP	SUSHANTA KUMAR MISHRA	8251/2025
263	D-WP(C)/20086/2025 WP(C)/ /	GUNANIDHI PATRA MP	AJAYA KUMAR MOHARANA	8252/2025
264	D-WP(C)/20088/2025 WP(C)/ /	BIRENDDRA KUMAR PATTANAYAK MP	PRASANT KUMAR KHUNTIA	8253/2025
265	D-WP(C)/20088/2025 WP(C)/ /	BIRENDDRA KUMAR PATTANAYAK MP	PRASANT KUMAR KHUNTIA	8254/2025
266	D-WP(C)/20088/2025 WP(C)/ /	BIRENDDRA KUMAR PATTANAYAK MP	PRASANT KUMAR KHUNTIA	8255/2025
267	D-WP(C)/20068/2025 WP(C)/ /	GIRISH KUMAR NANDA MP	PRAVASH CHANDRA MAHAPATRA	8256/2025
268	D-WP(C)/20111/2025 WP(C)/ /	GUDA NANDANA DORA MP	SANTOSH KUMAR MAHANTY	8257/2025
269	D-WP(C)/20115/2025 WP(C)/ /	NILAMANI POLEI MP	PRAFULLA KUMAR MOHAPATRA	8258/2025
270	D-WP(C)/1517/2025 WP(C)/1555/2025	JACKY SHARMA MP	ARUN KUMAR PATRA	8259/2025
271	D-WP(C)/18152/2025 WP(C)/13169/2025	M/S RISHI AGRISCIENCE , NIMAPARA MP	MANAS RANJAN DHAL	8260/2025
272	D-WP(C)/18585/2025 WP(C)/13481/2025	M/S MAHYCO PVT LTD. BARGARH MP	MANAS RANJAN DHAL	8261/2025
273	D-WP(C)/15313/2025 WP(C)/10483/2025	VEDANTA LIMITED, MUMBAI MP	LAXMI NARAYAN PATEL	8262/2025
274	D-WP(C)/20118/2025 WP(C)/ /	CHOUDHURY LAXMIDHAR SAHOO MP	UMA CHARAN MISHRA	8263/2025
275	D-WP(C)/29511/2021 WP(C)/29511/2021	SUSHANTA KUMAR MOHANTY MP	SUSHANTA KUMAR MOHANTY (IN PERSON), MR. ANUPAM DASH	8264/2025
276	D-WP(C)/20127/2025 WP(C)/ /	MAHESWAR PARIDA MP	PRASANNA KUMAR MISRA	8265/2025
277	D-WP(C)/20127/2025 WP(C)/ /	MAHESWAR PARIDA MP	PRASANNA KUMAR MISRA	8266/2025
278	D-WP(C)/8934/2025	NAMITA PARIDA	NIHAL RATH	

	WP(C)/6660/2025	MP		8267/2025
279	D-WP(C)/8942/2025	JYOTSNARANI SUBUDHI	NIHAL RATH	
	WP(C)/6687/2025	MP		8268/2025
280	D-WP(C)/8941/2025	DIBYAJYOTI PANDA	NIHAL RATH	
	WP(C)/6663/2025	MP		8269/2025
281	D-WP(C)/6392/2025	KADAMBARI TRIPATHY	NIHAL RATH	
	WP(C)/4928/2025	MP		8270/2025
282	D-WP(C)/20139/2025	M/S SCAN STEEL LTD	SOMANATH MISHRA	
	WP(C)/ /	MP		8271/2025
283	D-WP(C)/20140/2025	RASHMI RANJAN DASH	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		8272/2025
284	D-WP(C)/50246/2024	SANTOSH KUMAR KAR		
	WP(C)/30478/2024	MP		8273/2025
285	D-WP(C)/50246/2024	SANTOSH KUMAR KAR	KALPATARU MISHRA	
	WP(C)/30478/2024	MP		8274/2025
286	D-WP(C)/50246/2024	SANTOSH KUMAR KAR		
	WP(C)/30478/2024	MP		8275/2025
287	D-WP(C)/20158/2025	KUNILATA NAYAK	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		8276/2025
288	D-WP(C)/20161/2025	M/S.TRUPTI ENTERPRISES PRIVATE LTD, BBSR	BHARATH SHANKAR PADHY	
	WP(C)/ /	MP		8277/2025
289	D-WP(C)/20161/2025	M/S.TRUPTI ENTERPRISES PRIVATE LTD, BBSR	BHARATH SHANKAR PADHY	
	WP(C)/ /	MP		8278/2025
290	D-WP(C)/20162/2025	JUDHISTIR NAYAK	ARUN KUMAR PATRA	
	WP(C)/ /	MP		8279/2025
291	D-WP(C)/20159/2025	SANKAR MALLIK	JEEVANJYOTI MOHANTY	
	WP(C)/ /	MP		8280/2025
292	D-WP(C)/20166/2025	M/S. VIJOYLAXMI AGENCY, CUTTACK	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		8281/2025
293	D-WP(C)/20165/2025	NABIN KUMAR SAHOO	AVIJIT PATNAIK	
	WP(C)/ /	MP		8282/2025
294	D-WP(C)/20171/2025	GANGADHAR SETHI	RABI NARAYAN PANDA	
	WP(C)/ /	MP		8283/2025
295	D-WP(C)/20174/2025	ABHAYA KUMAR PARIDA	RABI NARAYAN PANDA	
	WP(C)/ /	MP		8284/2025
296	D-WP(C)/20177/2025	ALEKHA KUMAR BARIK	RABI NARAYAN PANDA	
	WP(C)/ /	MP		8285/2025
297	D-WP(C)/20183/2025	PRAFULLA KUMAR KHATUA	RABI NARAYAN PANDA	
	WP(C)/ /	MP		8286/2025
298	D-WP(C)/20190/2025	PITAMBAR SETHI	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		8287/2025